

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
ORIGINAL APPLICATION (O.A.) NO. 11/2025/EZ**

**IN THE MATTER OF:**

Aruna Kumar Jena & Ors.

....Applicant

versus

State Of Odisha And Ors.

....Respondents

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DATED: 08.12.2025  
PLACE: New Delhi



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
ORIGINAL APPLICATION (O.A.) NO. 11/2025/EZ**

**IN THE MATTER OF:**

Aruna Kumar Jena & Ors.

....Applicant

versus

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....Respondents

**REPLY ON BEHALF OF RESPONDENT NO. 15 IN COMPLIANCE  
WITH ORDER DATED 03.11.2025**

I, Jayaprakash Nayak, aged about 36 years, S/o Subash Chandra Nayak, presently serving as Deputy Director of Mines (In-Charge), Jajpur Circle, Jajpur, in the Office of the Deputy Director of Mines, Jajpur Circle, Jajpur, do hereby solemnly state and affirm as under:

1. That I am Respondent No. 15 in the aforesaid O.A. I have gone through the O.A. and understood its contents. I am fully conversant with the facts and circumstances of the case and am, therefore, duly authorised by the State and competent to file the present affidavit.
2. That the present reply is being filed in compliance with the order dated 03.11.2025 passed in the instant matter, whereby this Hon'ble Tribunal was pleased to direct the filing of a reply to I.A. No. 94/2025/EZ preferred by the Applicant, seeking an immediate cessation of operations of Bajabati BSQ No. 3 and Bajabati BSQ No. 5, which is being replied to herein.
3. That the Applicant has instituted the aforesaid O.A. alleging illegal operation of stone quarries in Bajabati (Cluster Sl. No. 3A), situated in Village Bajabati, Tahasil Dharmasala, District Jajpur, by Agrawal

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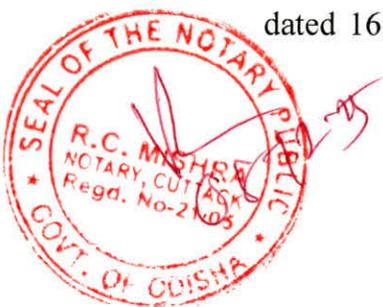


Infrabuild Private Limited (Respondent No. 14), in violation of the Environmental Clearance (EC), Consent to Operate (CTO), and the approved Mining Plan.

4. That in response to the said OA, the deponent has filed a Counter Affidavit on 05.04.2025, a Compliance Affidavit on 09.07.2025, and an Additional Affidavit on 16.09.2025 before this Hon'ble Tribunal. The averments made in the said pleadings are not being repeated herein for the sake of brevity and may be read as part and parcel of the present reply.
5. That the allegation that the deponent is attempting to delay the proceedings or encouraging the lessee to undertake illegal mining activities in violation of the EC conditions are incorrect and denied. The deponent has, at all times, acted diligently and in strict compliance with the directions of this Hon'ble Tribunal.
6. That it is submitted that, as stated in the Additional Affidavit dated 16.09.2025, M/s TKS Consultancy Services was directed by the Mining Officer, Jajpur District, vide Letter No. 5636 dated 03.09.2025 (Annexure-J/15 to the Additional Affidavit), to carry out an assessment of the Resource Position, including any over-extraction beyond the permissible limit, in respect of Bajabati BSQ No. 3 and Bajabati BSQ No. 5. However, M/s TKS Consultancy Services declined to undertake the said assignment and communicated the same to the Mining Officer, Jajpur District, vide Letter No. 110 dated 13.09.2025.  
A true copy of the said Letter No. 110 dated 13.09.2025 is annexed herewith and marked as **ANNEXURE - K/15**.
7. That thereafter, the Mining Officer, Jajpur District, vide Letter No.5918 dated 16.09.2025, engaged another ORSAC-empanelled Survey Agency,

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namely M/s Areal Construction & Geo-India Services, Bhubaneswar, to conduct the assessment of the Resource Position, including over-extraction beyond permissible limits, in respect of Bajabati BSQ No.3 and Bajabati BSQ No.5.

A true copy of the said Letter No. 5918 dated 16.09.2025 issued by the Mining Officer, Jajpur District, is annexed herewith and marked as **ANNEXURE - L/15**.

8. That pursuant to letter dated 16.09.2025, it is submitted that ORSAC submitted the vetted Volume Assessment Reports for Bajabati BSQ No. 3 and Bajabati BSQ No. 5, prepared by the empanelled agency M/s Areal Construction & Geo-India Services, Bhubaneswar, vide Letter No. 4588(3) dated 02.12.2025, with the following observations:

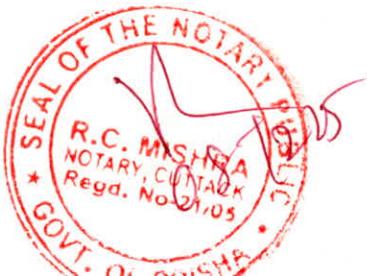
A. Bajabati BSQ No. 3

The Volume Assessment Report indicates:

- Total volume of material extracted (overburden + stone): 81,101.757 Cu.m.
- Volume extracted from non-restricted area: 75,599.902 Cu.m.
- Volume extracted from restricted area: 5,501.855 Cu.m.
- As per the approved Mining Plan, 90% is recoverable black stone and 10% is wastage.
- Total extractable volume:  $81,101.757 - 8,110.1757 = 72,991.582$  Cu.m.

Conclusion:

- i. The total permitted quantity of black stone is 40,030 Cu.m. under Quarry Permit No. 07/2024 (10,007 Cu.m.; validity 25.09.2024 to 24.12.2024) and Quarry Permit No. 01/2025 (30,023 Cu.m.; validity 13.01.2025 to 12.10.2025).



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- ii. The Assessment Report records total extraction of 72,991.582 Cu.m. Accordingly, it is concluded that 32,961.582 Cu.m. of black stone has been over-extracted from Bajabati BSQ No. 3 as on the survey date, i.e., 06.11.2025, from both restricted and non-restricted areas.

**B. Bajabati BSQ No. 5**

The Volume Assessment Report indicates:

- Total volume of material extracted (overburden + stone): 67,106.558 Cu.m.
- Volume extracted from non-restricted area: 62,423.563 Cu.m.
- Volume extracted from restricted area: 4,682.995 Cu.m.
- As per the approved Mining Plan, 90% is recoverable black stone and 10% is wastage.
- Total extractable volume:  $67,106.558 - 6,710.655 = 60,395.903$  Cu.m.

Conclusion:

- i. The total permitted quantity of black stone is 50,013 Cu.m. under Quarry Permit No. 08/2024 (12,503 Cu.m.; validity 25.09.2024 to 24.12.2024) and Quarry Permit No. 02/2025 (37,510 Cu.m.; validity 13.01.2025 to 12.10.2025).
- ii. The vetted Assessment Report records total extraction of 60,395.903 Cu.m. Accordingly, it is concluded that 10,382.903 Cu.m. of black stone has been over-extracted from Bajabati BSQ No. 5 as on the survey date, i.e., 06.11.2025, from both restricted and non-restricted areas.

A true copy of Letter No. 4588(3) dated 02.12.2025 issued by ORSAC, along with the Volume Assessment Reports for Bajabati BSQ No. 3 and Bajabati BSQ No. 5, is annexed herewith and marked as **ANNEXURE - M/15**.



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9. That it is submitted that upon receipt of the Assessment Report from ORSAC, the deponent, instructed the Mining Officer, Jajpur District, who has taken prompt and necessary action against the Project Proponent, Agrawal Infrabuild Pvt. Ltd. (Respondent No. 14). Accordingly, show-cause notices bearing Letter No. 7325 dated 03.12.2025 and Letter No. 7329 dated 03.12.2025 were issued to the said Project Proponent/Respondent No. 14 for alleged over-extraction of black stone beyond the permissible limits, including extraction within the restricted mining areas of Bajabati BSQ No. 03 and Bajabati BSQ No. 05, in contravention of the terms of the Quarry Permit, the approved Mining Plan, the Environmental Clearance, and the provisions of the OMMC Rules, 2016.

True copies of the Show-Cause Notices No. 7325 dated 03.12.2025 and No. 7329 dated 03.12.2025 issued by the Mining Officer, Jajpur District are annexed hereto and marked as **ANNEXURE - N/15**.

10. That in response to the unfounded and baseless allegations levelled against the deponent regarding alleged inaction upon receipt of the ORSAC Report dated 03.09.2025 (Annexure - H/15), it is submitted that the deponent had, in fact, acted with due promptitude. Immediately upon receipt of the said report, the Mining Officer duly intimated the Member Secretary, SEIAA/Respondent No. 8, vide Letter No. 5756 dated 06.09.2025 (Annexure - I/15), apprising him of the findings and expressly requesting initiation of necessary action against Respondent No. 14 for violation of the terms and conditions of the approved Mining Plan and the Environmental Clearance.

11. That it is further submitted that the deponent has continued to take all requisite steps. Most recently, the Mining Officer, Jajpur District has once again communicated the said violations, along with the issuance of show-



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cause notices to Respondent No. 14, to the Member Secretary, State Environmental Impact Assessment Authority (SEIAA), Odisha for information and necessary action, vide Letter No. 7333 dated 03.12.2025.

A true copy of the said Letter No. 7333 dated 03.12.2025 is annexed hereto and marked as **ANNEXURE - O/15**.

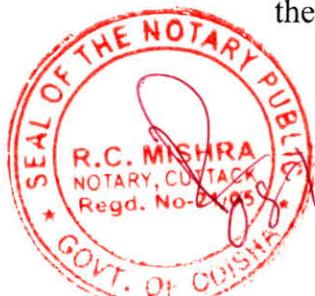
12. That additionally, it is submitted that the Quarry Permits for Bajabati BSQ No. 3 and Bajabati BSQ No. 5, issued in favour of Respondent No. 14 and valid up to 12.10.2025, were sought to be renewed by the Project Director, National Highways Authority of India (NHAI), Chandikhole, vide Letter No. 1927 dated 09.10.2025, requesting extension for one (1) year on account of ongoing construction work of NH-53 and the requirement of additional materials.

A true copy of Letter No. 1927 dated 09.10.2025 from the Project Director, NHAI is annexed as **ANNEXURE - P/15**.

13. That after due scrutiny of the supporting documents and verification of royalty and other Government dues, the Mining Officer, Jajpur District from the office of the deponent, granted extension of quarry operations to Respondent No. 14 under Quarry Permit Nos. 13/2025 and 14/2025 for Bajabati BSQ No. 3 and Bajabati BSQ No. 5, respectively, for the period from 30.10.2025 to 29.01.2026, in accordance with Rule 36 of the OMMC Rules, 2016.

14. That it is further submitted that an Affidavit dated 29.10.2025 has also been furnished by Mr. Shashank Agrawal, Director of Respondent No. 14/Project Proponent, unequivocally undertaking that Respondent No. 14 shall assume full liability and shall pay any penalty imposed by the competent authority for over-extraction, if such over-extraction is found in the assessment report with respect to Bajabati BSQ No. 3 and Bajabati BSQ

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No. 5. It is pertinent to state that the said extension of quarry permits was granted only after the submission of the aforesaid undertaking, particularly in view of the ongoing NHAI project of public importance.

A true copy of the Affidavit dated 29.10.2025 submitted by Respondent No. 14 is annexed herewith and marked as **ANNEXURE - Q/15**.

15. That it is also submitted that a field inspection of the said quarry sites was thereafter conducted on 23.10.2025 by the Junior Mining Officers from the Office of the deponent herein. The field visit report dated 25.10.2025, accompanied by geo-tagged photographs, records that no mining operations were noticed during the inspection.

A copy of the Field visit report dated 25.10.2025 is annexed herewith and marked as **ANNEXURE - R/15**.

16. That the allegation that the deponent failed to discharge his duties or permitted Respondent No. 14 to carry out extraction without a valid permit is baseless and contrary to the record. The permits relied upon by the Applicant in the I.A. relate to earlier Quarry Permit Nos. 07/2024 and 08/2024, which had already been validly extended up to 12.10.2025 vide Quarry Permit Nos. 01/2025 and 02/2025. Thereafter, fresh extensions were duly granted from 30.10.2025 to 29.01.2026 vide Quarry Permit Nos. 13/2025 and 14/2025, in compliance with the OMMC Rules, 2016.

17. That furthermore, it is submitted that the allegation of non-application of mind on the part of the deponent, on the premise that the mineable quantity was not reduced despite the reduction in the mining lease area, is wholly misconceived, baseless, and factually incorrect. The said allegation proceeds on an erroneous understanding of the approved Mining Plans.



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18. That it is submitted that both the Geological Resource (recoverable) and the Mineable Resource (recoverable) have been duly and proportionately reduced corresponding to the reduction in the lease area. The deponent has undertaken a proper comparative analysis of the resource estimations while approving the Mining Plans. The reduction in resource volumes is clearly reflected in the Mining Plans approved on 05.12.2023 and 10.09.2024 (for Bajabati BSQ No. 3), and those approved on 05.12.2023 and 21.06.2024 (for Bajabati BSQ No. 5). The comparative details are reproduced hereinbelow for ready reference:

### BAJABATI BSQ NO. 3

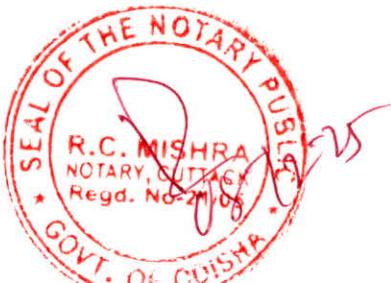
| S. No. | Volume   | As per the Mining Plan approved on 05.12.2023 | As per the Mining Plan approved on 10.09.2024 |
|--------|--|---|---|
| 1.     | Geological resource (Recoverable)<br>(Table - 1) | 3,83,179 Cu m                                 | 1,06,848 Cu m                                 |
| 2.     | Mineable Resource (Recoverable)<br>(Table - 2)   | 2,82,854 Cu m                                 | 82,440 Cu m                                   |

A true copy of the relevant pages of the Mining Plans approved on 05.12.2023 and 10.09.2024 for Bajabati BSQ No. 3 is annexed hereto and marked as ANNEXURE - S/15.

### BAJABATI BSQ NO. 5

| S. No. | Volume   | As per the Mining Plan approved on 05.12.2023 | As per the Mining Plan approved on 10.09.2024 |
|--------|--|---|---|
| 1.     | Geological resource (Recoverable)<br>(Table - 1) | 4,05,612 Cu m                                 | 1,27,656 Cu m                                 |
| 2.     | Mineable Resource (Recoverable)<br>(Table - 2)   | 2,63,615 Cum                                  | 91,463 Cu m                                   |

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A true copy of the relevant pages of the Mining Plans approved on 05.12.2023 and 10.09.2024 for Bajabati BSQ No. 5 is annexed hereto and marked as ANNEXURE - T/15.

19. That with respect to the allegation that the quarry is prima facie operating in violation of the CPCB guidelines prescribing a minimum safe distance of 200 meters from public roads, it is submitted that the actual distances from the Nakpol - Mandia R&B Road, Kanpur - Bajabati Road, Bajabati Village Road, IDCO Road, and Snake Bridge were measured through Differential Global Positioning System (DGPS) coordinates by the Engineers of ORSAC in the presence of the Junior Mining Officers, Jajpur, on 28.11.2025, in relation to Bajabati BSQ No. 3 and Bajabati BSQ No. 5.
20. That the DGPS coordinates of the relevant locations (Table - 1) and their corresponding distances from Bajabati BSQ No. 3 and Bajabati BSQ No. 5 (Table - 2) are reproduced hereinbelow:

**Table - 1: DGPS Coordinates of Locations**

| S. No. | Locations              | Latitude        | Longitude       |
|--------|------------------------|-----------------|-----------------|
| 1.     | Kanpur Bajabati Road   | 20°46'10.54968" | 86°06'40.83734" |
| 2.     | Bajabati Village Road  | 20°45'56.66795" | 86°06'42.99256" |
| 3.     | IDCO Road              | 20°46'13.18974" | 86°06'23.09360" |
| 4.     | Snake Bridge           | 20°46'20.77113" | 86°06'24.59480" |
| 5.     | Nakpol-Mandia R&B Road | 20°45'40.24739" | 86°06'29.92178" |

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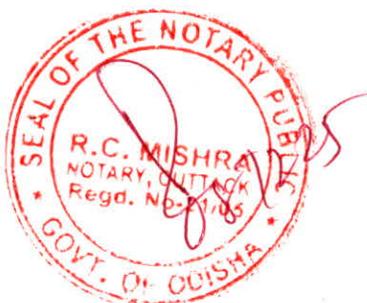


**Table - 2: Distance of Roads from the Quarries**

| S. No. | Location               | Distance From Bajabati BSQ-3 | Distance From Bajabati BSQ-5 |
|--------|------------------------|------------------------------|------------------------------|
| 1.     | Kanpur Bajabati Road   | 546 m                        | 631 m                        |
| 2.     | Bajabati Village Road  | 186 m                        | 283 m                        |
| 3.     | Nakpol-Mandia R&B Road | 366 m                        | 212 m                        |
| 4.     | IDCO Road              | 536 m                        | 611 m                        |
| 5.     | Snake Bridge           | 757 m                        | 836 m                        |

A DGPS-based map prepared and supplied by the ORSAC Engineers, depicting the distances from Bajabati BSQ No. 3 and Bajabati BSQ No. 5 to the aforementioned roads and Snake Bridge, is annexed herewith as **ANNEXURE - U/15.**

21. That from the above, it is evident that all the roads are situated beyond the minimum safe distance of 200 meters from the said quarries, except for Bajabati Village Road, which lies at a distance of 186 meters from Bajabati BSQ No. 3.
22. That is further submitted that the aforesaid factual position has been communicated by the Mining Officer, Jajpur District, to the Tahsildar, Dharmasala, Jajpur District, vide Letter No. 7318 dated 03.12.2025, requesting necessary remarks and, if required, revision of the trace map in view of the shortfall in distance between Bajabati Village Road and Bajabati BSQ No. 3. The same communication has also been forwarded to SEIAA.



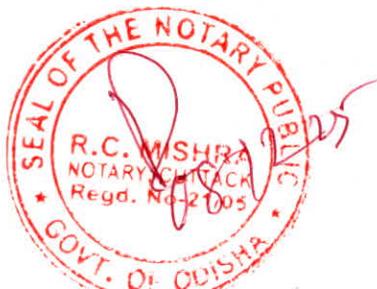
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 DEPUTY DIRECTOR OF MINES (I/C)  
 JAJPUR CIRCLE, JAJPUR

A true copy of the Letter No. 7318 dated 03.12.2025 issued by the Mining Officer, Jajpur District to the Tahsildar, Dharmsala, is annexed herewith as **ANNEXURE - V/15**.

23. That pursuant to the observations made by this Hon'ble Tribunal in its order dated 17.11.2025, wherein it was noted that the report dated 03.09.2025 submitted by ORSAC (Annexure - H/15) did not contain the supporting material forming the basis of the conclusions, the deponent states that the said issue was immediately brought to the notice of the concerned Scientist, ORSAC, along with a copy of the aforesaid order of this Hon'ble Tribunal. In consequence thereof, ORSAC has furnished a revised report vide Letter No. 4527 dated 27.11.2025, enclosing the requisite supporting maps.

A true copy of the Letter No. 4527 dated 27.11.2025 along with the supporting maps is annexed herewith as **ANNEXURE - W/15**.

24. That as per the revised report, the issue for consideration was whether excavation had been carried out beyond the permissible depth of 6 metres. The findings were examined with respect to Bajabati BSQ-3 and Bajabati BSQ-5, in accordance with the SOP regarding clarification on area and depth to be considered for volume consideration for minor minerals for drone survey issued by the Directorate of Minor Minerals vide Letter No.1080 dated 10.04.2025. The SOP stipulates that, for stone quarrying, the depth is to be measured as six metres from the undisturbed lowest contour line (Lowest RL) of the lease area or from the extrapolated minimum contour line of the lease area. Based on this criterion, the surface heights of both Bajabati BSQ-3 and Bajabati BSQ-5 may be considered with reference to the approved mining plan height. The revised report reveals the following:



Jayaprakash Nayak  
DEPUTY DIRECTOR OF MINES(I/C)  
JAJPUR CIRCLE, JAJPUR

**A. Bajabati BSQ No. 3:**

The drone survey conducted on 22.02.2025 indicates the excavation activities were undertaken within the "Mining Restricted Area". In the non-restricted area, the lowest surface height reflected in the surface plan map is 12 metres as per the modified approved mining plan dated 10.09.2024, based on the drone survey conducted on 23.08.2024 by M/s TKS Consultancy Services. The excavation has been carried out up to a depth of 8 metres, as confirmed from the contour map exported from the digital terrain model at 1-metre intervals (survey dated 22.02.2025). This demonstrates that the excavation has not exceeded the permissible depth of 6 metres from the lowest undisturbed contour line of the lease area as per the modified mining plan.

**B. Bajabati BSQ No. 5:**

The drone survey dated 22.02.2025 similarly indicates that excavation was undertaken within the "Mining Restricted Area". In the non-restricted area, the lowest surface height from the surface plan map is 10 metres in the modified approved mining plan dated 10.09.2024, based on the drone survey conducted on 23.08.2024 by M/s TKS Consultancy Services. The excavation has been carried out up to a depth of 4 metres, as confirmed from the contour map exported from the digital terrain model at 1-metre intervals (survey dated 22.02.2025). This establishes that the excavation has not exceeded the depth of 6 metres from the lowest undisturbed contour line of the lease area as per the modified mining plan.

25. That in view of the directions given by the Hon'ble Tribunal vide Order dated 03.11.2025, the exercise has been duly undertaken. It is therefore respectfully prayed that the same may kindly be taken on record by this Hon'ble Tribunal.



*Jayprakash Nayak*  
 DEPUTY DIRECTOR OF MINES(IIC)  
 JAJPUR CIRCLE, JAJPUR

*Jayaprakash Nayak*  
08.12.2025

DEPONENT

DEPUTY DIRECTOR OF MINES(I/C)  
JAJPUR CIRCLE, JAJPUR

VERIFICATION

Verified at Cuttack on this the 8<sup>th</sup> day of December 2025, that the contents of the aforesaid Reply Affidavit and Annexures are true and correct to the best of my knowledge and have been derived from official records maintained by the Respondent No. 15. No part of it is false nor has anything material been concealed therefrom.

*Jayaprakash Nayak*  
08.12.25

DEPONENT

DEPUTY DIRECTOR OF MINES(I/C)  
JAJPUR CIRCLE, JAJPUR

solemnly affirm on in Oath by the Deponent  
at Cuttack on 08-12-25 being indentified  
by himself through his Aadhar Card No. 520312781157  
Advocate/Adv's Clerk/S.O., AG's office/Notary  
personally, that the facts stated above are  
true to the best of his/her knowledge.

*08-12-25*  
RAMA CHANDRA MISHRA, NOTARY  
CUTTACK TOWN, REGD. No-21/05



Letter No: TKSCS/2025-26/110

Date: 13.09.2025

**To,****The Mining Officer (I/C)****Jajpur District, Odisha****Sub:** Withdrawal from Work Order for Assessment of Resource Position in respect of Barada BSQ No.1, Bajabati BSQ No.3 & Bajabati BSQ No.5.**Ref:** Letter No. 5640/MM, Jajpur/Dt.03/09/2025 & 5636/MM,Jajpur/Date-03.09.2025.

Dear Sir,

With due respect, we acknowledge the receipt of your letters cited under reference regarding the assessment of resource position for Barada BSQ No.1 and Bajabati BSQ No.3 & Bajabati BSQ No.5 under Dharmasala Tahasil, Jajpur district.

We sincerely thank you for trusting TKS Consultancy Services with this assignment. However, due to our ongoing work and earlier commitments, we are unable to take up the assessment work at present.

We kindly request your good office to treat this as our withdrawal from the said work order and oblige. We also assure you of our willingness to extend our services for such assignments in the future.

This is for your favor of kind consideration.

TKS Consultancy Services  
TKSCS  
BBSR  
Authorize Signatory  
S. N. Mahapatra  
TKS Consultancy Services

**Encl:**

- i. Copy of Letter No. 5640/MM, Jajpur, dated 03.09.2025
- ii. Copy of Letter No. 5636/MM, Jajpur, dated 03.09.2025



**GOVERNMENT OF ODISHA**  
**OFFICE OF THE DEPUTY DIRECTOR OF MINES**  
**JAJPUR CIRCLE, JAJPUR**

E - mail: [ddmjajpur.mm@od.gov.in](mailto:ddmjajpur.mm@od.gov.in)

Letter No. 5636 /MM, Jajpur/ Date 03-09-2025

To

M/s. TKS Consultancy Services,  
ORSAC Empanelled Agency, Plot No.4482/12068,  
Pandara, Rasulgarh, Bhubaneswar.

Sub: Assessment of Resource Position, including over-extraction beyond the permissible limit, if any, of Bajabati BSQ No.3 & Bajabati BSQ No.5 under Dharmasala Tahasil of Jajpur district.

Sir,

With reference to the subject cited above, you are hereby directed to conduct an assessment of Resource Position, including over-extraction beyond the permissible limit, if any, of Bajabati BSQ No.3 (Area-06.50 Acre) & Bajabati BSQ No.5 (Area-09 Acre) under Dharmasala Tahasil of Jajpur district, using the latest technology like Drone & DGPS.

**N.B:** The Assessment Report, soft copies of the images and any other relevant documents should be submitted to this office at an early date.

Yours faithfully,

Memo No. 5637, M.M, Jajpur/Date. 03-09-2025 /  
Mining Officer (I/C), Jajpur.  
Copy to Shashank Agrawal, Agrawal Infrabuild Pvt. Ltd (Project Proponent),  
3<sup>rd</sup> Floor, Nayan Tower, Khandagiri, Bhubaneswar for information.

Memo No. 5638, M.M, Jajpur/Date. 03-09-2025 /  
Mining Officer (I/C), Jajpur.  
Copy submitted to the Deputy Director of Mines, Jajpur Circle, Jajpur for favour  
of kind information.

Memo No. 5639, M.M, Jajpur/Date. 03-09-2025 /  
Mining Officer (I/C), Jajpur.  
Copy submitted to the Chief Executive, Odisha Space Application Centre  
(ORSAC), Odisha, Bhubaneswar for favour of kind information and necessary action.

Mining Officer (I/C), Jajpur.



GOVERNMENT OF ODISHA  
OFFICE OF THE DEPUTY DIRECTOR OF MINES  
JAJPUR CIRCLE, JAJPUR

E - mail: [ddmjajpur.mm@od.gov.in](mailto:ddmjajpur.mm@od.gov.in)

Letter No. 5918 /MM, Jajpur/ Date 16-09-2025

To

M/s.Areal Constructions & Geo-India Services,  
Bhubaneswar, [E-Mail-info@acgsindia.com](mailto:E-Mail-info@acgsindia.com)  
(ORSAC Empanelled Agency).

Sub: Assessment of Resource Position, including over-extraction beyond the permissible limit, if any, of Bajabati BSQ No.3 & Bajabati BSQ No.5 under Dharmasala Tahasil of Jajpur district.

Sir,

With reference to the subject cited above, you are hereby directed to conduct an assessment of Resource Position, including over-extraction beyond the permissible limit, if any, of Bajabati BSQ No.3 (Area-06.50 Acre) & Bajabati BSQ No.5 (Area-09 Acre) under Dharmasala Tahasil of Jajpur district, using the latest technology like Drone & DGPS.

**N.B:** The Assessment Report, soft copies of the images and any other relevant documents should be submitted to this office at an early date.

Yours faithfully,

Mining Officer (I/C), Jajpur.

Memo No. 5919, M.M, Jajpur/Date. 16-09-2025 /

Copy to Shashank Agrawal, Agrawal Infrabuild Pvt. Ltd (Project Proponent),  
3<sup>rd</sup> Floor, Nayan Tower, Khandagiri, Bhubaneswar for information.

Mining Officer (I/C), Jajpur.

Memo No. 5920, M.M, Jajpur/Date. 16-09-2025 /

Copy submitted to the Deputy Director of Mines, Jajpur Circle, Jajpur for favour of kind information.

Mining Officer (I/C), Jajpur.

Memo No. 5921, M.M, Jajpur/Date. 16-09-2025 /

Copy submitted to the Chief Executive, Odisha Space Application Centre (ORSAC), Odisha, Bhubaneswar for favour of kind information and necessary action.

Mining Officer (I/C), Jajpur.

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ANNEXURE - M/15



**ODISHA SPACE APPLICATIONS CENTRE (ORSAC)**

Department of Science & Technology, Govt of Odisha

17

ORSAC/PR/1318/2025/ 4588<sup>(3)</sup> Dt.- 2/12/2025

To,  
The Deputy Director of Mines (I/C)  
Jajpur Circle, Jajpur  
E-mail: ddmjajpur.mm@gov.in

Sub- Supply of vetted Drone surveyed output for 02 nos. of minor mineral sources.

Ref – Your letter No- 5918/MM, Jajpur/Dated – 16.09.2025

Sir,

In inviting reference to the letters and subject cited above, please find enclosed herewith the Drone survey output reports in respect of 02 nos. (Bajabati black stone quarry- 3 & Bajabati black stone quarry- 5 under Dharmasala Tahasil) of minor mineral sources in Jajpur District.

Thanking you,

Encl:- 02 nos report.

Yours Faithfully,

*Cenango*

SCIENTIST- D

SCIENTIST "D"  
Odisha Space Applications Centre  
Bhubaneswar

Copy to: 1) The Director, Minor Minerals, Odisha for kind information.  
2) M/s AREAL CONSTRUCTION & GEOINDIA SERVICES.



# VOLUME ASSESSMENT REPORT OF BAJABATI BLACK STONE QUARRY NO-3

OVER AN AREA OF 6.50 ACRES OR 2.630 HA. IN VILLAGE BAJABATI  
UNDER DHARAMASALA TAHASIL OF JAJPUR DISTRICT, ODISHA

Use of UAV/Drone, DGPS Survey Techniques adopted)

Date of Survey: - 06.11.2025

Prepared By:

M/S AREAL CONSTRUCTION & GEO INDIA SERVICES

Plot No-229, Kanan Vihar Phase-II, Patia, Near  
Bank of India, Bhubaneswar- 751024, Odisha  
+91 70083 85968  
arcgisconsultancy@gmail.com,  
info@acgsindia.com

An ISO 9001:2015 Certified Consultancy AN  
ORSAC EMPANELLED AGENCY



| SL NO. | DESCRIPTION   | PAGE |
|--------|---|------|
| 1.     | Introduction  | 1    |
| 2.     | DGPS Survey Source Area                                     | 1    |
| 3.     | Data & methodology  | 2    |
| 4.     | OUTPUT  | 3-6  |
| 5.     | Surface plan of modified mining Plan surveyed on 10.09.2024 | 7    |
| 6.     | Method of calculation                                       | 8-10 |
| 7.     | Conclusion  | 11   |

## VOLUME ASSESSMENT OF STONE QUARRY

### 1. INTRODUCTION

- Bajabati BSQ 3 over an area of 6.50 Ac. is located in village Bajabati under Dharmasala Tahasil of Jajpur district in Odisha. The Modification mining plan was approved on 10.09.2024.
- The Hon'ble NGT has directed to conduct a fresh enquire to ascertain over extraction of Bajabati BSQ 3 To determine the actual extraction volume of road metal. So, The Mining Officer (I/C), Jajpur District issued a letter to M/S AREAL CONSTRUCTION & GEO INDIA SERVICES vide his letter No. 5918/MM, Jajpur on dated 16.09.2025 to submit the assessment report with respect to the Bajabati BSQ 3 (6.50 Acre).
- In compliance with this directive, the lease area was surveyed using Drone and DGPS. This report has been prepared by the current Ortho Image & Geological Section of the approved modification of mining plan, and the recent Drone Survey Ortho Image (Dated-) in respect of Bajabati BSQ 3.
- This report has been prepared based on the Standard Operating Procedure (SOP) issued by the Director, Minor Minerals, Department of Steel & Mines, Government of Odisha, vide Letter No. DOMM-DMM-MISC-0112-2024/1080, dated 10.04.2025

### 1. DGPS SURVEY SOURCE AREA

| DGPS SURVEY SOURCE AREA |          |         |         |                                  |
|-------------------------|----------|---------|---------|----------------------------------|
| SL. NO.                 | PLOT_NO. | AREA AC | AREA_HA | SOURCE NAME                      |
| 1                       | 823(P)   | 6.50    | 2.630   | BAJABATI BLACK STONE QUARRY NO-3 |

## 2. Data & Methodology:

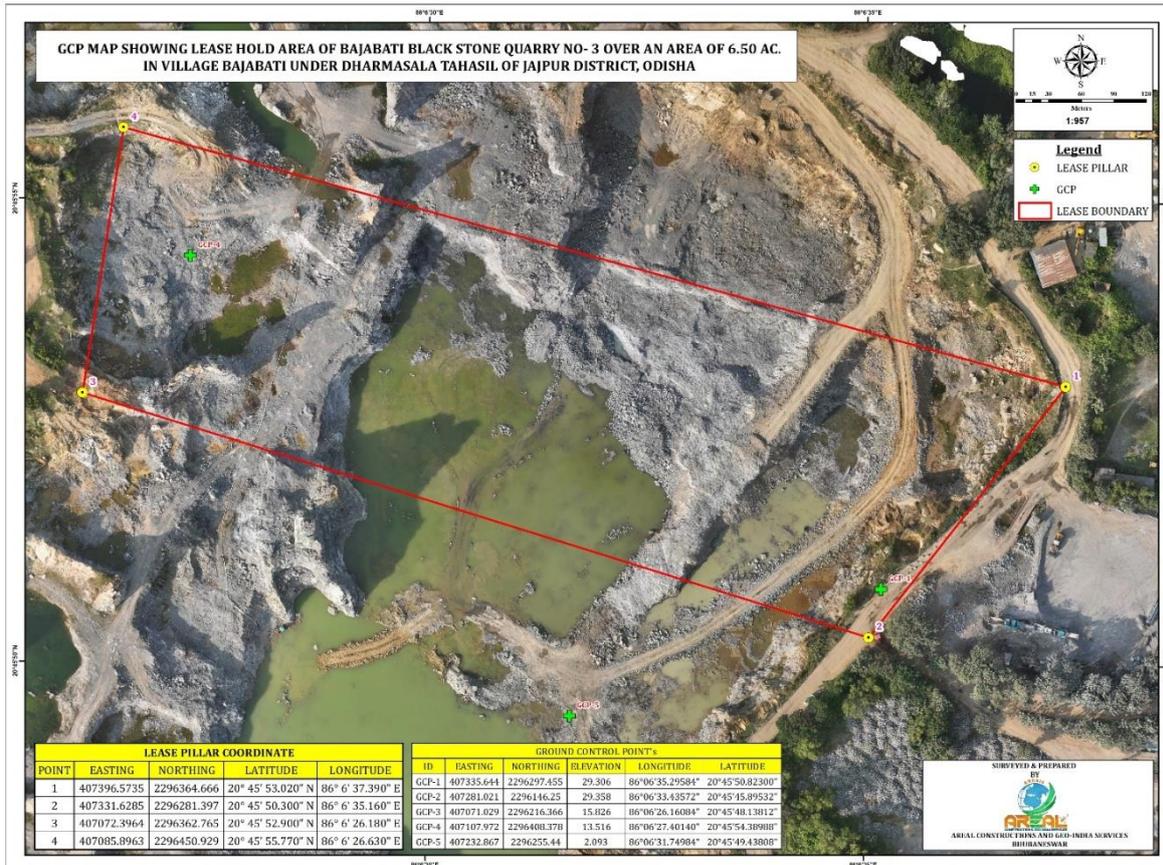
### • Ground Control Point:

Ground Control Points (GCPs) were established to ensure precise horizontal and vertical positioning for accurate geospatial mapping. These GCPs were strategically placed and linked to a reference network to enhance the accuracy of drone imagery processing. The list of GCPs is given below:

**Table 1: GCP used for Image Processing**

| GROUND CONTROL POINT'S |            |             |           |                 |                 |
|------------------------|------------|-------------|-----------|-----------------|-----------------|
| ID                     | EASTING    | NORTHING    | ELEVATION | LONGITUDE       | LATITUDE        |
| GCP-1                  | 407335.644 | 2296297.455 | 29.306    | 86°06'35.29584" | 20°45'50.82300" |
| GCP-2                  | 407281.021 | 2296146.25  | 29.358    | 86°06'33.43572" | 20°45'45.89532" |
| GCP-3                  | 407071.029 | 2296216.366 | 15.826    | 86°06'26.16084" | 20°45'48.13812" |
| GCP-4                  | 407107.972 | 2296408.378 | 13.516    | 86°06'27.40140" | 20°45'54.38988" |
| GCP-5                  | 407232.867 | 2296255.44  | 2.093     | 86°06'31.74984" | 20°45'49.43808" |

### GCP MAP



**i. Output:**

- **High-resolution Ortho photo**

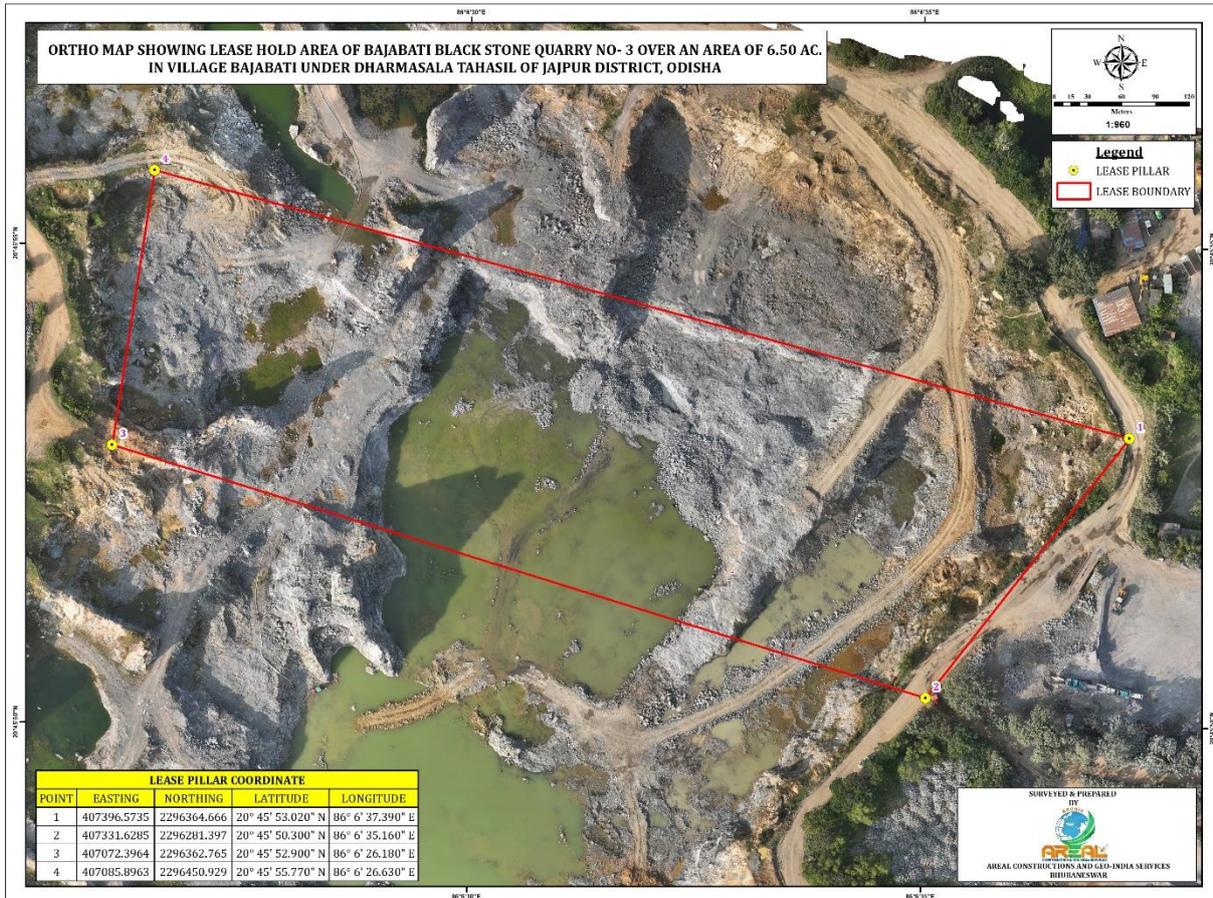
A geometrically corrected aerial image with consistent scale, providing accurate representation and enabling direct measurements. Used for land planning, environmental monitoring, and infrastructure management.

- **Accurate and georeferenced imagery**

Imagery aligned with geographic coordinates for integration into GIS systems. Ensures precise mapping and measurement, useful for land surveying, construction, and resource management.

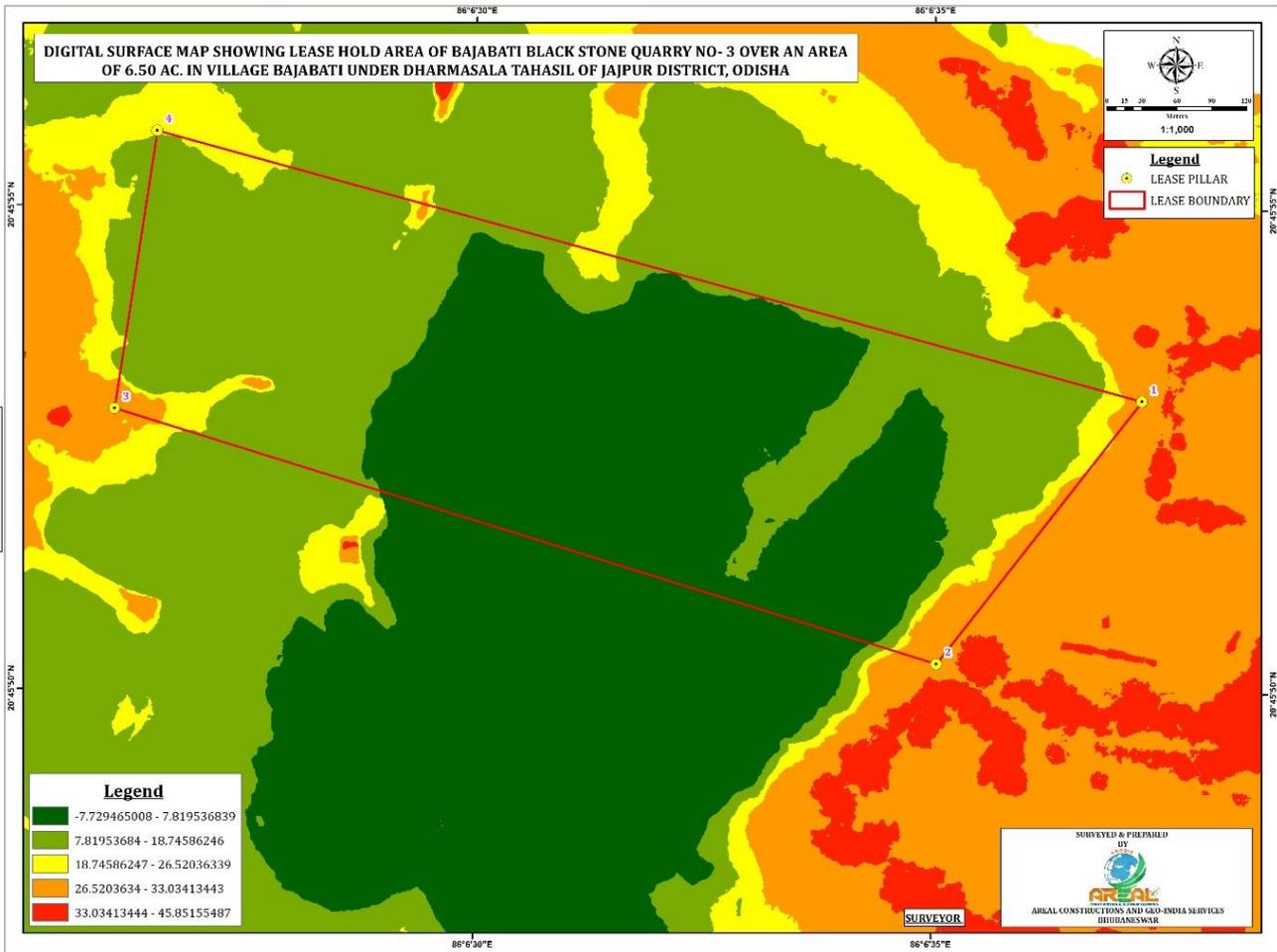
- The processed ortho map provides a detailed and georeferenced visual representation of the quarry, aiding in regulatory compliance, monitoring, and planning activities.

**ORTHO MAP**



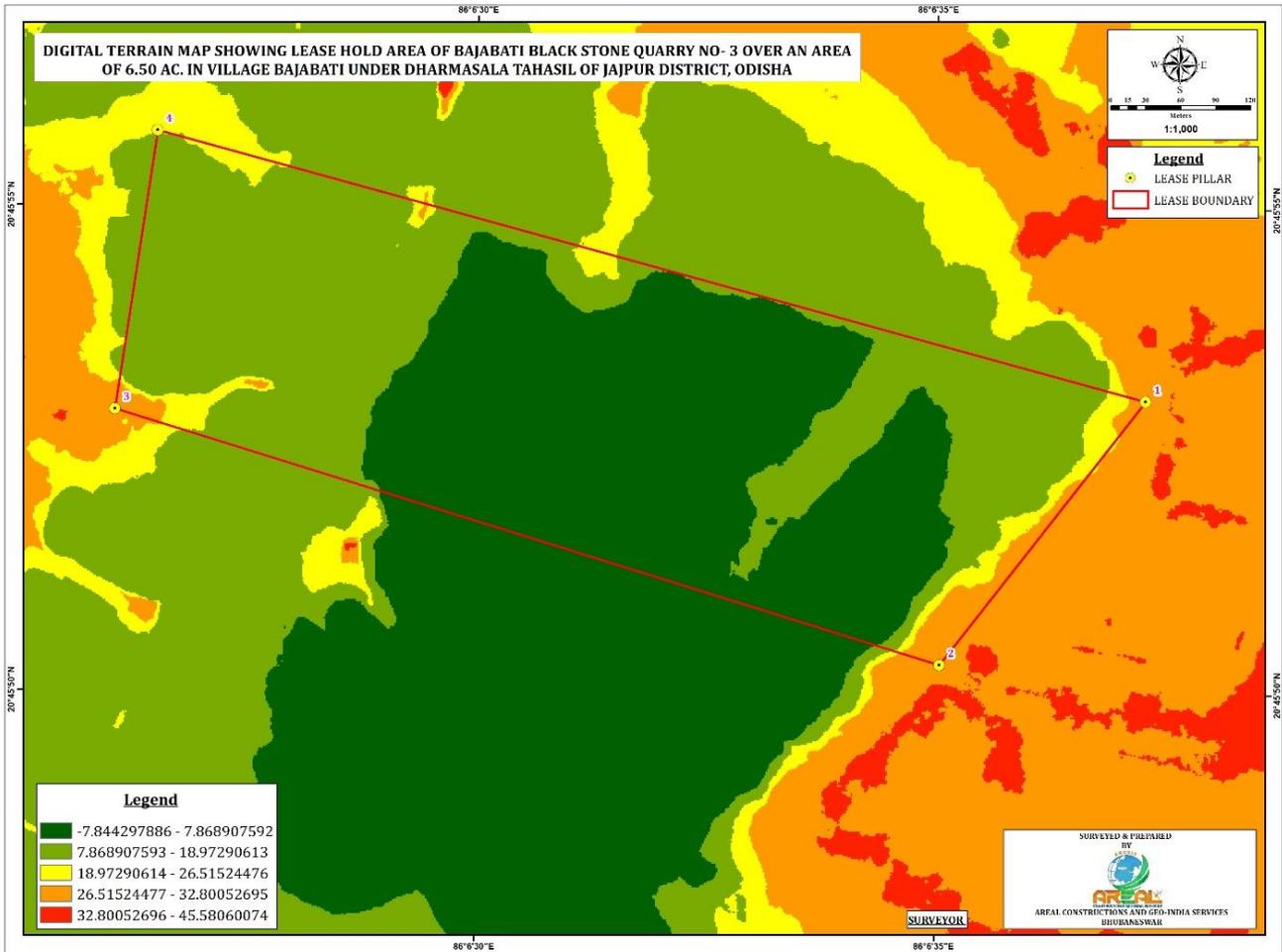
VOLUME ASSESSMENT REPORT OF BAJABATI BLACK STONE QUARRY NO-3  
IN VILLAGE BAJABATI UNDER DHARMASALA TAHASIL OF JAJPUR DISTRICT, ODISHA

DSM MAP

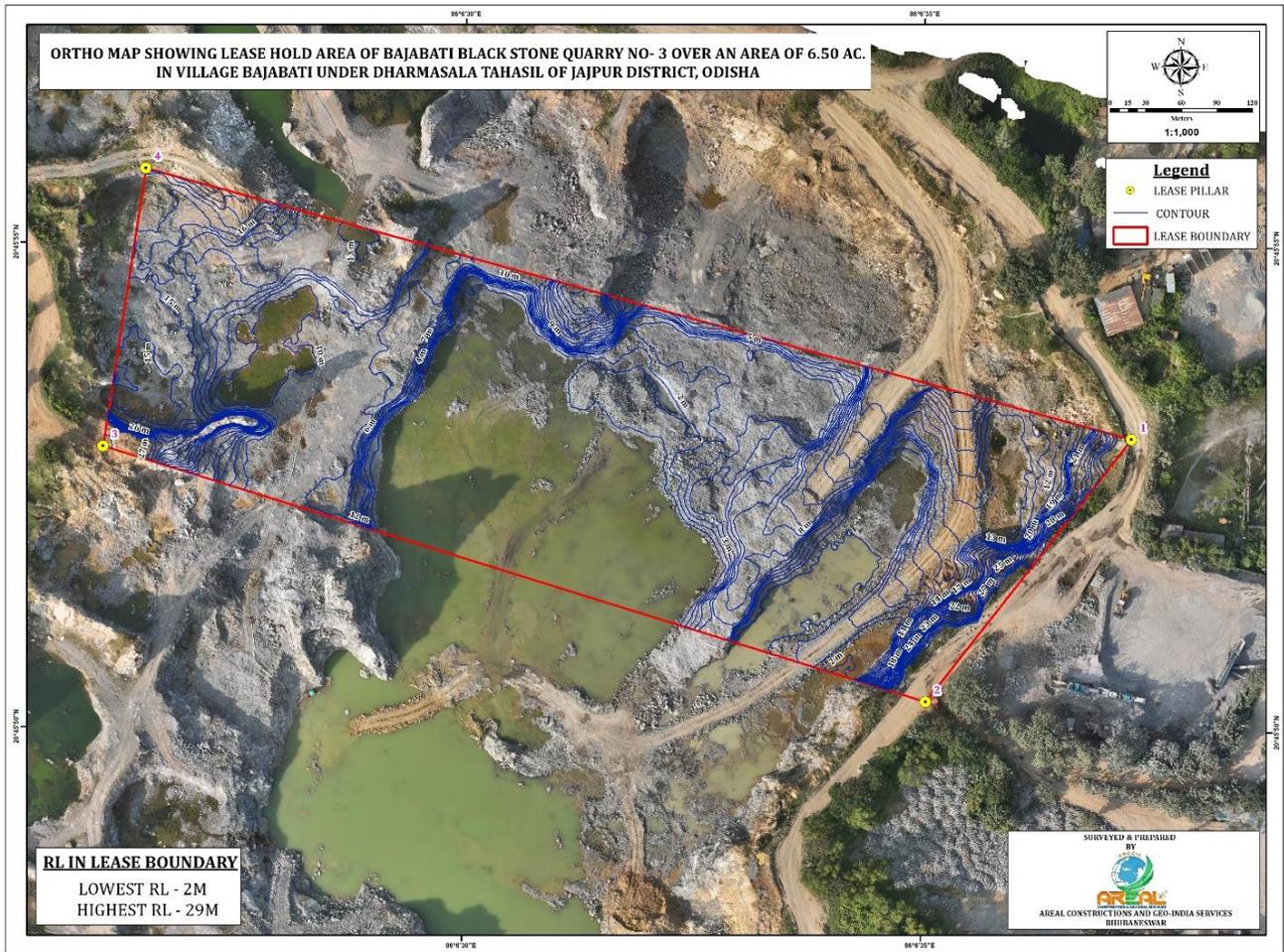


**VOLUME ASSESSMENT REPORT OF BAJABATI BLACK STONE QUARRY NO-3  
IN VILLAGE BAJABATI UNDER DHARMASALA TAHASIL OF JAJPUR DISTRICT, ODISHA**

**DTM MAP**

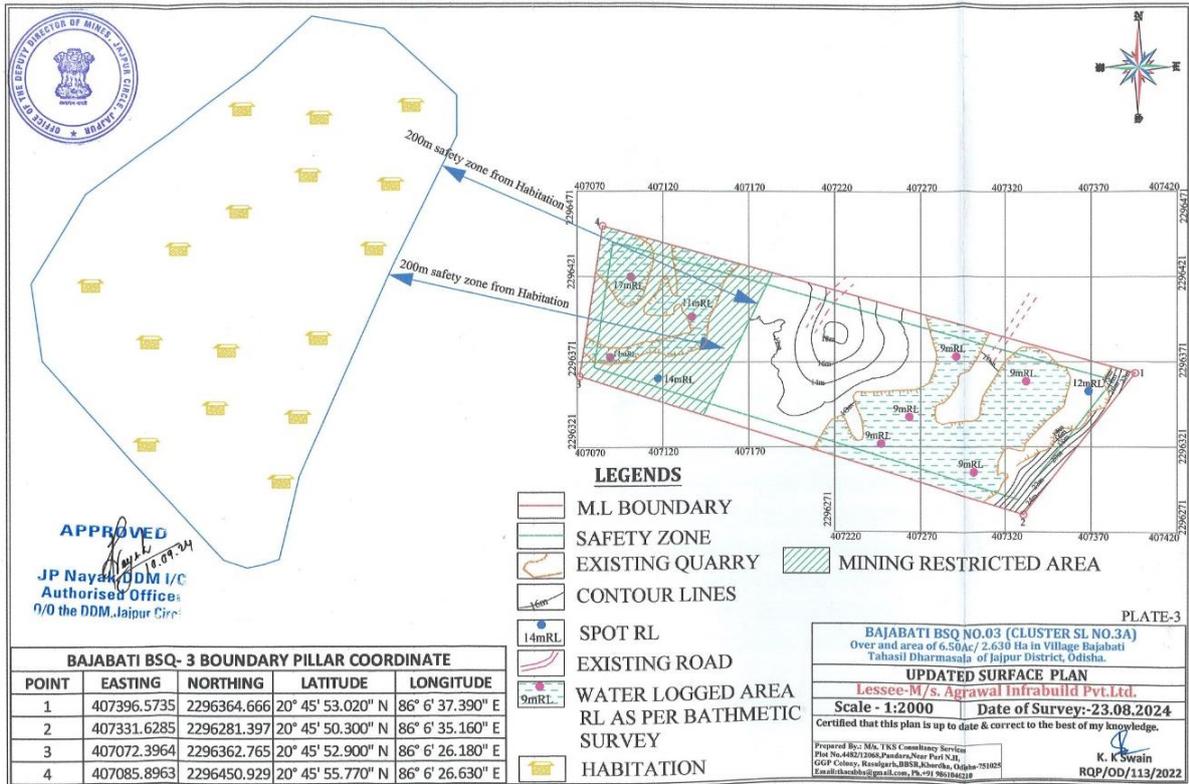


**CONTOUR MAP**



**VOLUME ASSESSMENT REPORT OF BAJABATI BLACK STONE QUARRY NO-3 IN VILLAGE BAJABATI UNDER DHARAMASALA TAHASIL OF JAJPUR DISTRICT, ODISHA**

**SURFACE PLAN MAP OF BAJABATI BSQ 3 OVER AN AREA 6.50 AC.**



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**VOLUME ASSESSMENT REPORT OF BAJABATI BLACK STONE QUARRY NO-3**  
**IN VILLAGE BAJABATI UNDER DHARAMASALA TAHASIL OF JAJPUR DISTRICT, ODISHA**

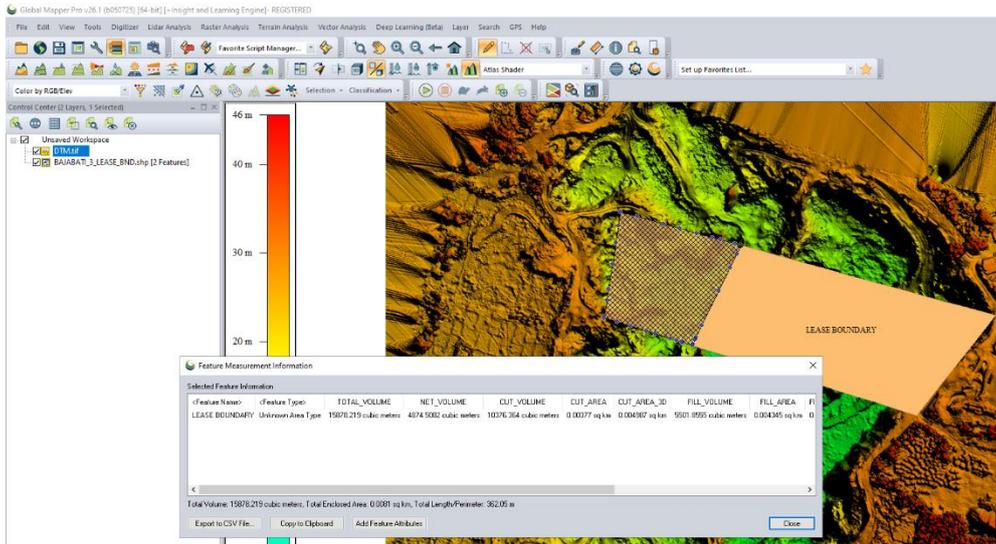
**3. Method of calculation**

Volume estimation of black stone was carried out using heights from the approved modified mining plan on 10.09.2024 by considering only excavation area and DTM extract from drone survey on 06.11.2025 in Global Mapper Software.

| <b>Height used on boundary for volume Estimation<br/>Restricted area from 200 m. Habitation</b> |            |            |           |
|---|------------|------------|-----------|
| SL. NO.   | X          | Y          | Elevation |
| 1   | 407185.776 | 2296423.2  | 11.3068   |
| 2   | 407185.707 | 2296422.95 | 11.3154   |
| 3   | 407182.393 | 2296416.08 | 10.6723   |
| 4   | 407176.811 | 2296404.59 | 9.4146    |
| 5   | 407167.325 | 2296385.05 | 10.0705   |
| 6   | 407167.321 | 2296385.04 | 10.0707   |
| 7   | 407153.454 | 2296356.48 | 10        |
| 8   | 407153.441 | 2296356.46 | 9         |
| 9   | 407148.693 | 2296346.68 | 9         |
| 10  | 407148.586 | 2296346.46 | 9         |
| 11  | 407147.779 | 2296344.81 | 9         |
| 12  | 407147.447 | 2296344.13 | 9         |
| 13  | 407145.803 | 2296340.78 | 9         |
| 14  | 407145.356 | 2296339.86 | 10        |
| 15  | 407137.856 | 2296342.22 | 10.6045   |
| 16  | 407136.521 | 2296342.64 | 10.722    |
| 17  | 407132.147 | 2296344.01 | 10.2903   |
| 18  | 407126.935 | 2296345.65 | 10.5539   |
| 19  | 407114.436 | 2296349.57 | 14        |
| 20  | 407106.985 | 2296351.91 | 14        |
| 21  | 407094.271 | 2296355.9  | 14        |
| 22  | 407083.017 | 2296359.43 | 11        |
| 23  | 407072.396 | 2296362.77 | 11        |
| 24  | 407074.6   | 2296377.15 | 11        |
| 25  | 407076.066 | 2296386.73 | 15.8179   |
| 26  | 407079.282 | 2296407.73 | 15.192    |
| 27  | 407081.96  | 2296425.22 | 17.1138   |
| 28  | 407084.128 | 2296439.38 | 16.9064   |
| 29  | 407085.896 | 2296450.93 | 17        |
| 30  | 407099.738 | 2296447.09 | 17        |
| 31  | 407121.35  | 2296441.09 | 17        |
| 32  | 407134.697 | 2296437.38 | 11        |
| 33  | 407149.065 | 2296433.39 | 11        |
| 34  | 407162.231 | 2296429.73 | 12        |
| 35  | 407168.827 | 2296427.9  | 11        |
| 36  | 407180.852 | 2296424.56 | 11        |
| 37  | 407185.757 | 2296423.2  | 11.2945   |
| 38  | 407185.776 | 2296423.2  | 11.3068   |

**VOLUME MAP**

❖ **Restricted area.**



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**VOLUME ASSESSMENT REPORT OF BAJABATI BLACK STONE QUARRY NO-3**  
**IN VILLAGE BAJABATI UNDER DHARAMASALA TAHASIL OF JAJPUR DISTRICT, ODISHA**

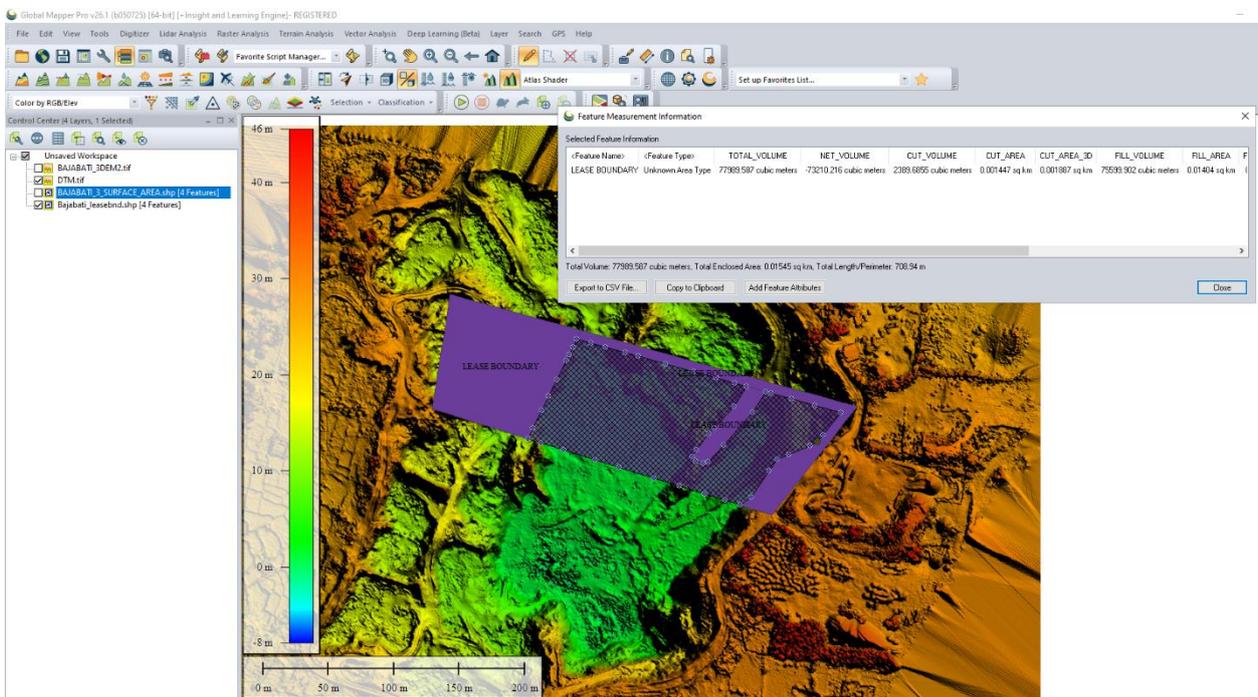
| Height used on boundary for volume Estimation<br>non-restricted area |            |            |           |
|--|------------|------------|-----------|
| Sl No.   | x          | Y          | Elevation |
| 1  | 407366.552 | 2296337.52 | 10        |
| 2  | 407360.631 | 2296334.34 | 12        |
| 3  | 407344.492 | 2296327.73 | 10        |
| 4  | 407335.76  | 2296324.02 | 10        |
| 5  | 407329.146 | 2296315.03 | 7         |
| 6  | 407315.652 | 2296294.65 | 7         |
| 7  | 407307.419 | 2296289    | 9         |
| 8  | 407296.201 | 2296292.52 | 9         |
| 9  | 407280.306 | 2296297.51 | 9         |
| 10   | 407260.705 | 2296303.66 | 6.1311    |
| 11   | 407241.383 | 2296309.72 | 6         |
| 12   | 407214.949 | 2296318.02 | 6         |
| 13   | 407196.814 | 2296323.71 | 6         |
| 14   | 407172.567 | 2296331.32 | 6         |
| 15   | 407155.346 | 2296336.73 | 7         |
| 16   | 407145.356 | 2296339.86 | 9         |
| 17   | 407149.304 | 2296347.94 | 10        |
| 18   | 407155.987 | 2296361.7  | 8         |
| 19   | 407161.357 | 2296372.76 | 5.2902    |
| 20   | 407167.321 | 2296385.04 | 5         |
| 21   | 407167.325 | 2296385.05 | 10.0705   |
| 22   | 407174.547 | 2296399.92 | 9.0175    |
| 23   | 407176.811 | 2296404.59 | 9.4146    |
| 24   | 407179.722 | 2296410.58 | 12        |
| 25   | 407182.56  | 2296416.43 | 12        |
| 26   | 407193.295 | 2296413.43 | 14        |
| 27   | 407204.714 | 2296410.24 | 16        |
| 28   | 407219.554 | 2296406.09 | 18        |
| 29   | 407229.408 | 2296403.33 | 14        |
| 30   | 407250.413 | 2296397.46 | 9         |
| 31   | 407271.888 | 2296391.45 | 8         |
| 32   | 407289.248 | 2296386.6  | 7         |
| 33   | 407303.335 | 2296382.66 | 4.7309    |
| 34   | 407311.895 | 2296380.27 | 10        |
| 35   | 407302.874 | 2296365.06 | 9         |
| 36   | 407287.33  | 2296348.19 | 8         |
| 37   | 407283.361 | 2296343.89 | 8         |
| 38   | 407273.795 | 2296331.19 | 7         |
| 39   | 407271.017 | 2296326.03 | 5.3179    |
| 40   | 407273.53  | 2296322.33 | 5         |
| 41   | 407279.351 | 2296321.01 | 5         |
| 42   | 407282.658 | 2296322.2  | 5         |
| 43   | 407294.937 | 2296335.29 | 5         |
| 44   | 407316.765 | 2296360.43 | 9         |
| 45   | 407326.741 | 2296376.12 | 9         |

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**VOLUME ASSESSMENT REPORT OF BAJABATI BLACK STONE QUARRY NO-3  
IN VILLAGE BAJABATI UNDER DHARAMASALA TAHASIL OF JAJPUR DISTRICT, ODISHA**

|    |            |            |    |
|----|------------|------------|----|
| 46 | 407330.778 | 2296374.99 | 9  |
| 47 | 407346.871 | 2296370.49 | 9  |
| 48 | 407364.266 | 2296365.62 | 9  |
| 49 | 407384.136 | 2296360.07 | 12 |
| 50 | 407370.845 | 2296343.03 | 12 |
| 51 | 407366.552 | 2296337.52 | 10 |

❖ **Non-Restricted area.**



#### 4. Conclusion.

- The total volume of material extracted (overburden + stone) is 81101.757 cubic meter.
- In Non-Restricted Area volume extracted 75599.902 cubic meters & 5501.8555 cubic meters in restricted area respectively.
- The total volume of extractable black stone is 90% recoverable and 10% wastage as per approved mining plan.
- Total volume extracted=  $81101.757 - 8110.1757 = 72991.582$  cubic meters

*Chauhan*  
SCIENTIST "D"  
Odisha Space Applications Centre  
Bhubaneswar

*S. Mohanty  
Sr. Project Scientist*





# VOLUME ASSESSMENT REPORT OF BAJABATI BLACK STONE QUARRY NO-5

OVER AN AREA OF 9.00 ACRES OR 3.642 HA. IN VILLAGE BAJABATI  
UNDER DHARAMASALA TAHASIL OF JAJPUR DISTRICT, ODISHA

**Use of UAV/Drone, DGPS Survey Techniques adopted)**

**Date of Survey: - 06/11/2025**

**PREPARED BY:**

**M/S AREAL CONSTRUCTION & GEO INDIA SERVICES**

**Plot No-229, Kanan Vihar Phase-II, Patia, Near  
Bank of India, Bhubaneswar- 751024, Odisha  
+91 70083 85968  
arcgisconsultancy@gmail.com,  
info@acgsindia.com**

**An ISO 9001:2015 Certified Consultancy AN  
ORSAC EMPANELLED AGENCY**



| SL NO. | DESCRIPTION   | PAGE |
|--------|---|------|
| 1.     | Introduction  | 1    |
| 2.     | DGPS Survey Source Area                                     | 1    |
| 3.     | Data & methodology  | 2    |
| 4.     | OUTPUT  | 3-6  |
| 5.     | Surface plan of modified mining Plan surveyed on 10.09.2024 | 7    |
| 6.     | Method of calculation                                       | 8-10 |
| 7.     | Conclusion  | 11   |

## VOLUME ASSESSMENT OF STONE QUARRY

### 1. INTRODUCTION

- Bajabati BSQ 5 over an area of 9.00 Ac. is located in village Bajabati under Dharmasala Tahasil of Jajpur district in Odisha. The Modification mining plan was approved on 10.09.2024.
- The Hon'ble NGT has directed to conduct a fresh enquire to ascertain over extraction of Bajabati BSQ 5 To determine the actual extraction volume of road metal. So, The Mining Officer (I/C), Jajpur District issued a letter to M/S AREAL CONSTRUCTION & GEO INDIA SERVICES vide his letter No. 5918/MM, Jajpur on dated 16.09.2025 to submit the assessment report with respect to the Bajabati BSQ 5 (9.00 Acre).
- In compliance with this directive, the lease area was surveyed using Drone and DGPS. This report has been prepared by the current Ortho Image & Geological Section of the approved modification of mining plan, and the recent Drone Survey Ortho Image (Dated-) in respect of Bajabati BSQ 5.
- This report has been prepared based on the Standard Operating Procedure (SOP) issued by the Director, Minor Minerals, Department of Steel & Mines, Government of Odisha, vide Letter No. DOMM-DMM-MISC-0112-2024/1080, dated 10.04.2025

### 1. DGPS SURVEY SOURCE AREA

| DGPS SURVEY SOURCE AREA |          |         |         |                                  |
|-------------------------|----------|---------|---------|----------------------------------|
| SL. NO.                 | PLOT_NO. | AREA AC | AREA_HA | SOURCE NAME                      |
| 1                       | 823(P)   | 9.00    | 3.642   | BAJABATI BLACK STONE QUARRY NO-5 |

## 2. Data & Methodology:

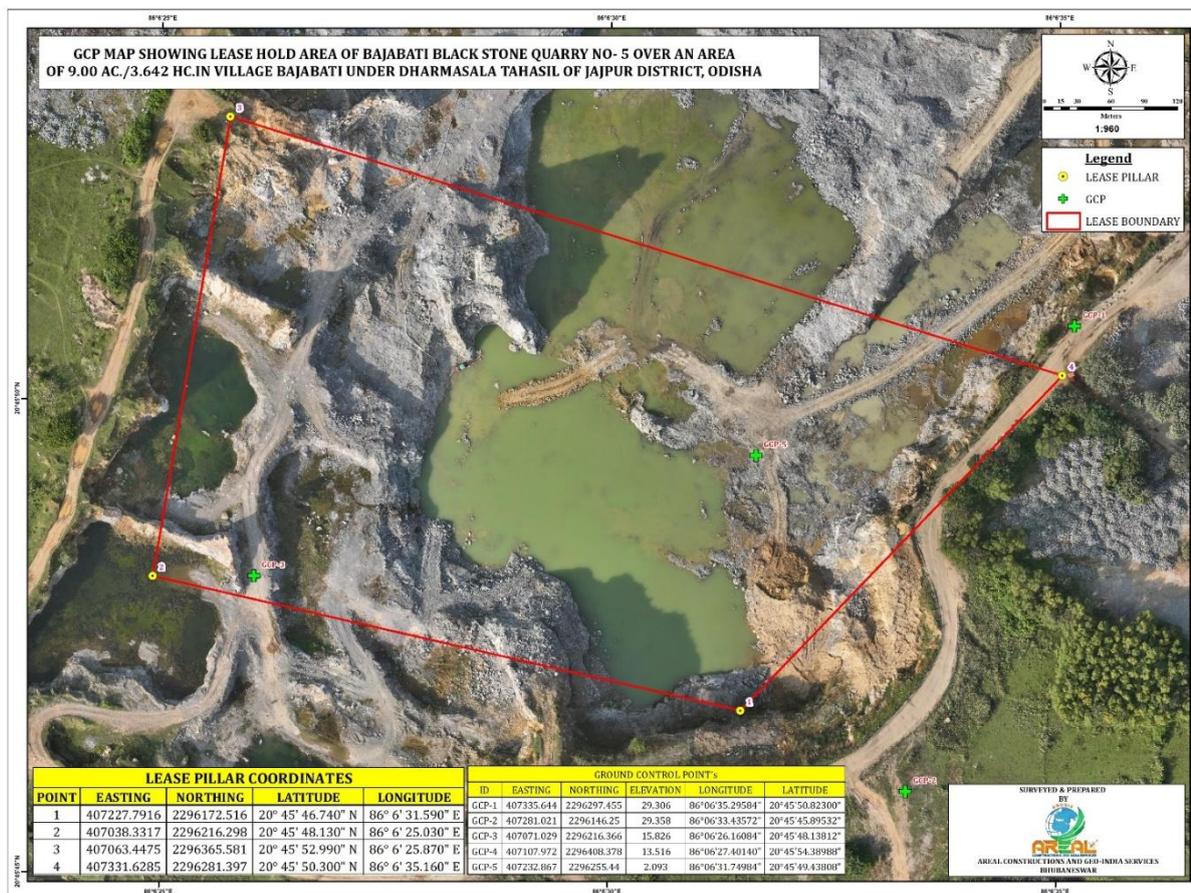
### • Ground Control Point:

Ground Control Points (GCPs) were established to ensure precise horizontal and vertical positioning for accurate geospatial mapping. These GCPs were strategically placed and linked to a reference network to enhance the accuracy of drone imagery processing, The list of GCPs is given below:

**Table 1: GCP used for Image Processing**

| GROUND CONTROL POINT'S |            |             |           |                 |                 |
|------------------------|------------|-------------|-----------|-----------------|-----------------|
| ID                     | EASTING    | NORTHING    | ELEVATION | LONGITUDE       | LATITUDE        |
| GCP-1                  | 407335.644 | 2296297.455 | 29.306    | 86°06'35.29584" | 20°45'50.82300" |
| GCP-2                  | 407281.021 | 2296146.25  | 29.358    | 86°06'33.43572" | 20°45'45.89532" |
| GCP-3                  | 407071.029 | 2296216.366 | 15.826    | 86°06'26.16084" | 20°45'48.13812" |
| GCP-4                  | 407107.972 | 2296408.378 | 13.516    | 86°06'27.40140" | 20°45'54.38988" |
| GCP-5                  | 407232.867 | 2296255.44  | 2.093     | 86°06'31.74984" | 20°45'49.43808" |

### GCP MAP



**i. Output:**

- **High-resolution ortho photo**

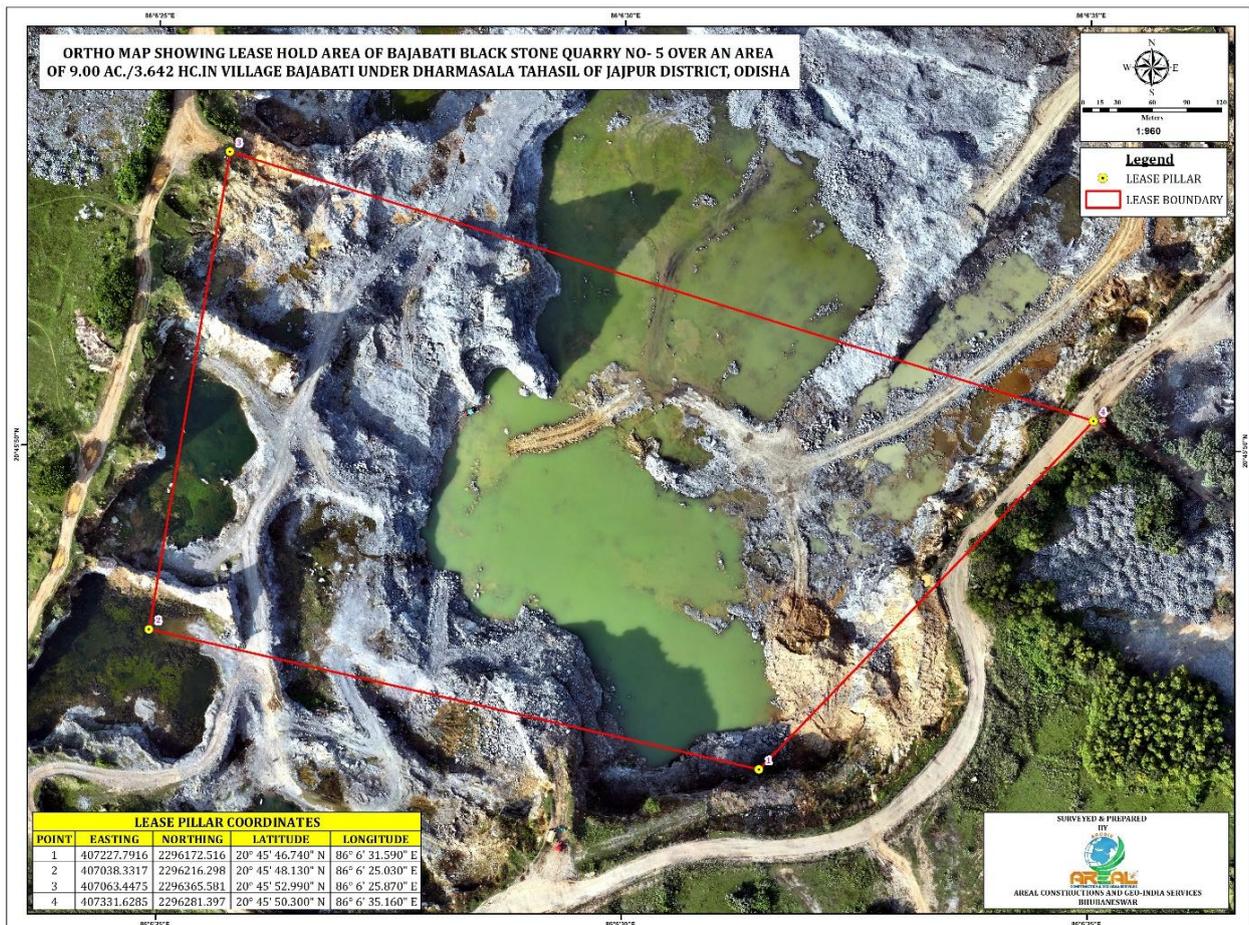
A geometrically corrected aerial image with consistent scale, providing accurate representation and enabling direct measurements. Used for land planning, environmental monitoring, and infrastructure management.

- **Accurate and georeferenced imagery**

Imagery aligned with geographic coordinates for integration into GIS systems. Ensures precise mapping and measurement, useful for land surveying, construction, and resource management.

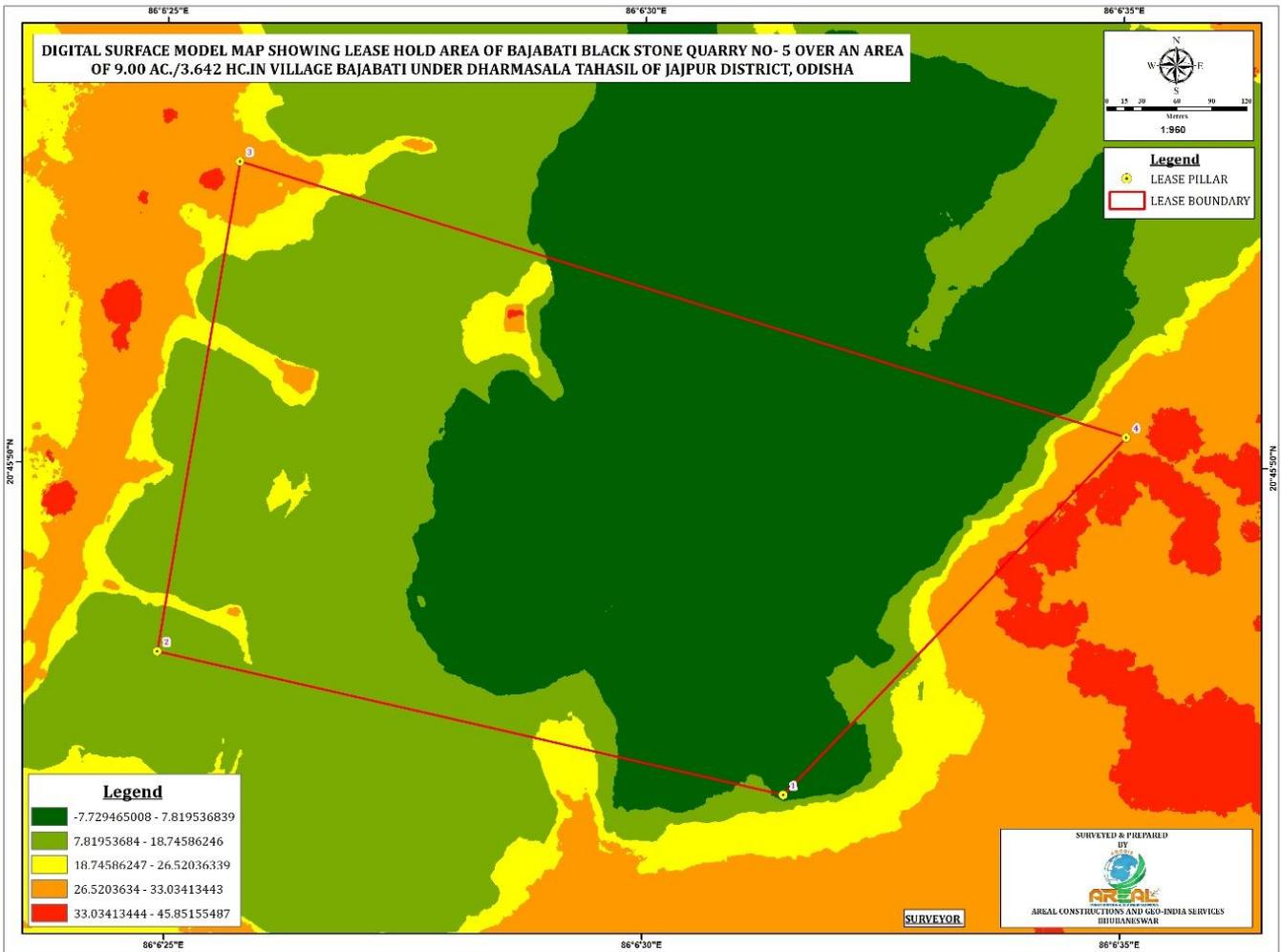
- The processed ortho map provides a detailed and georeferenced visual representation of the quarry, aiding in regulatory compliance, monitoring, and planning activities.

**ORTHO MAP**

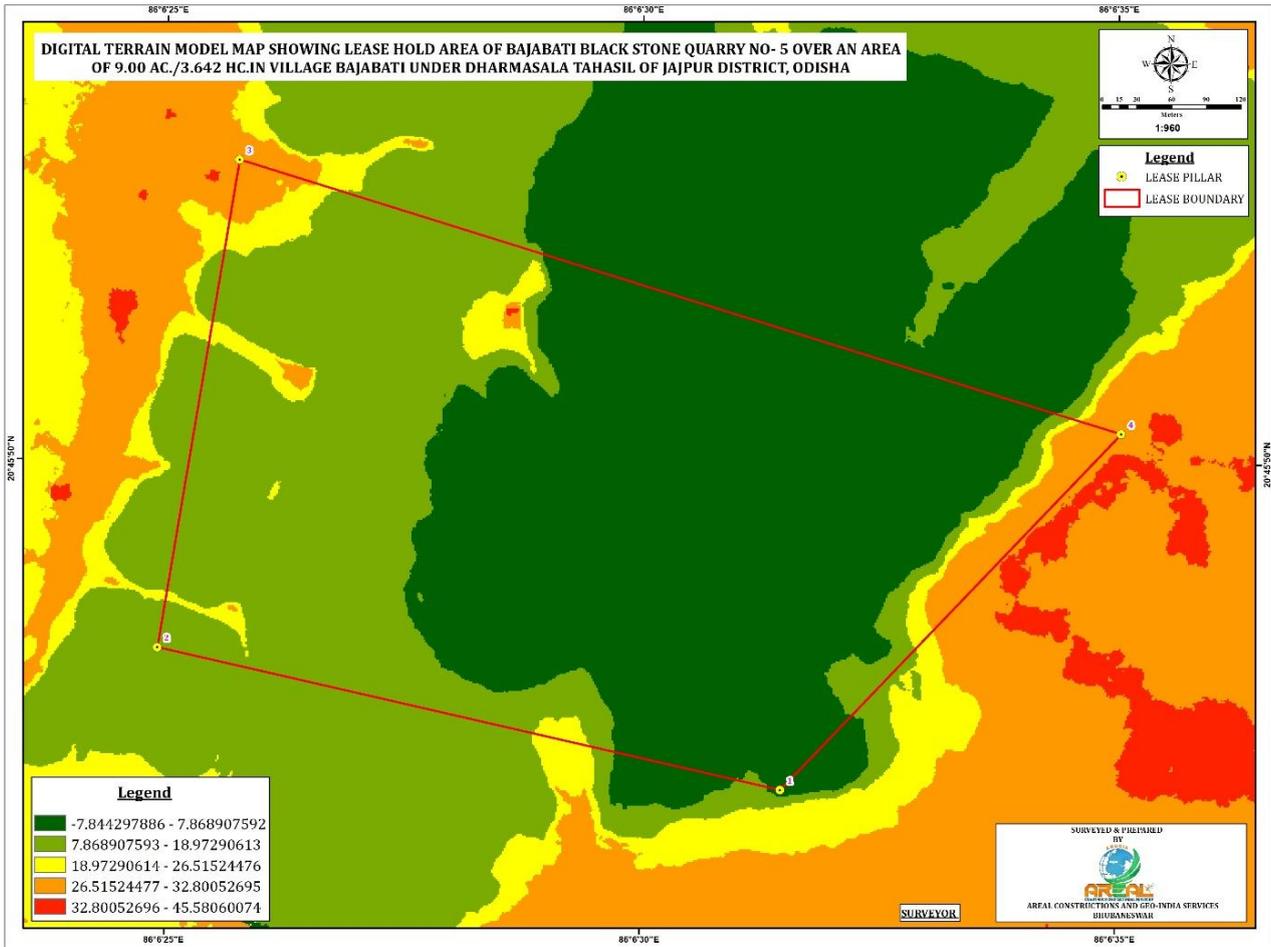


VOLUME ASSESSMENT REPORT OF BAJABATI BLACK STONE QUARRY NO-5 IN VILLAGE BAJABATI UNDER DHARMASALA TAHASIL OF JAJPUR DISTRICT, ODISHA

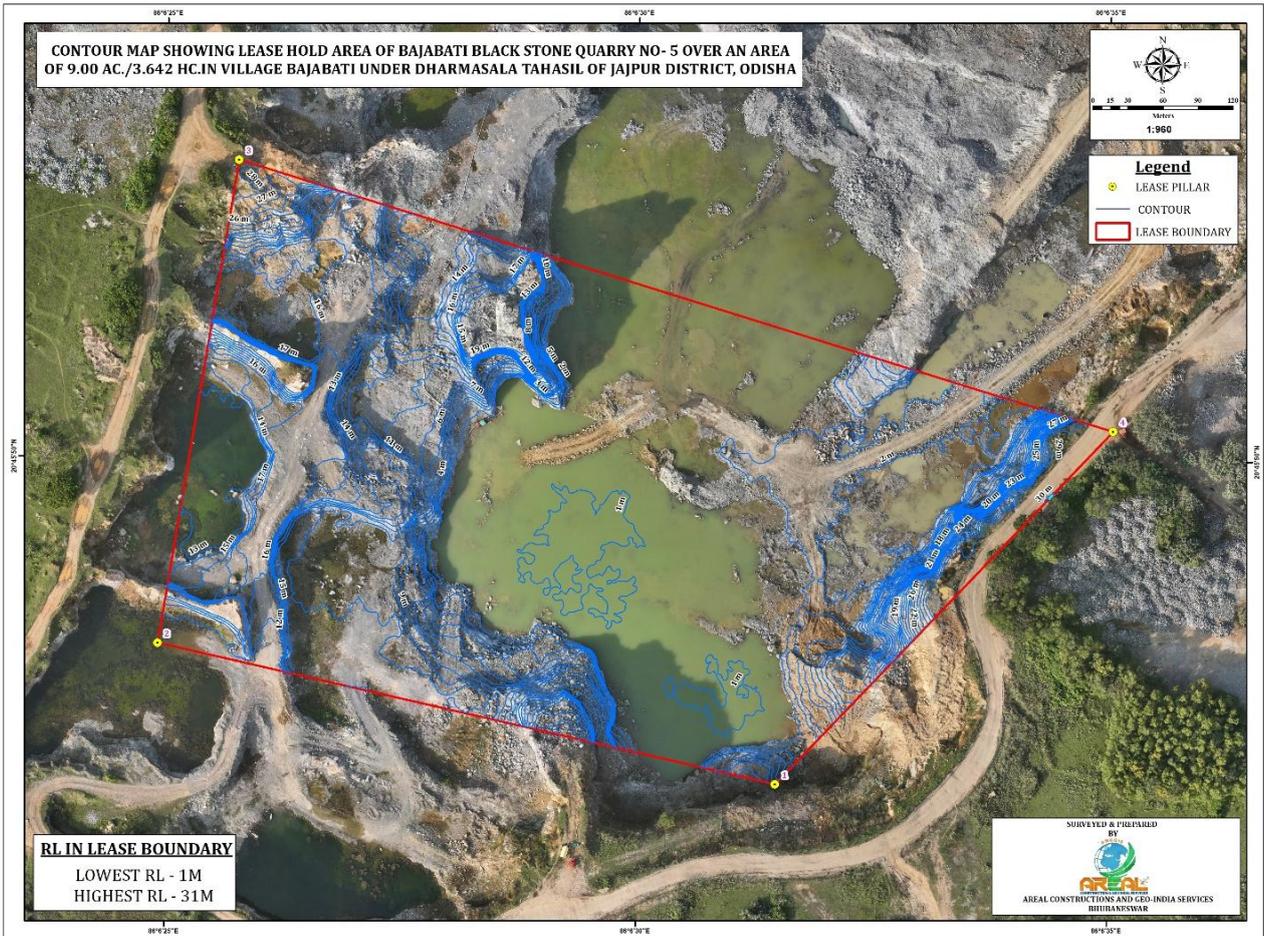
DSM MAP



DTM MAP



**CONTOUR MAP**



**SURFACE PLAN MAP OF BAJABATI BSQ 5 OVER AN AREA 9.00 AC.**

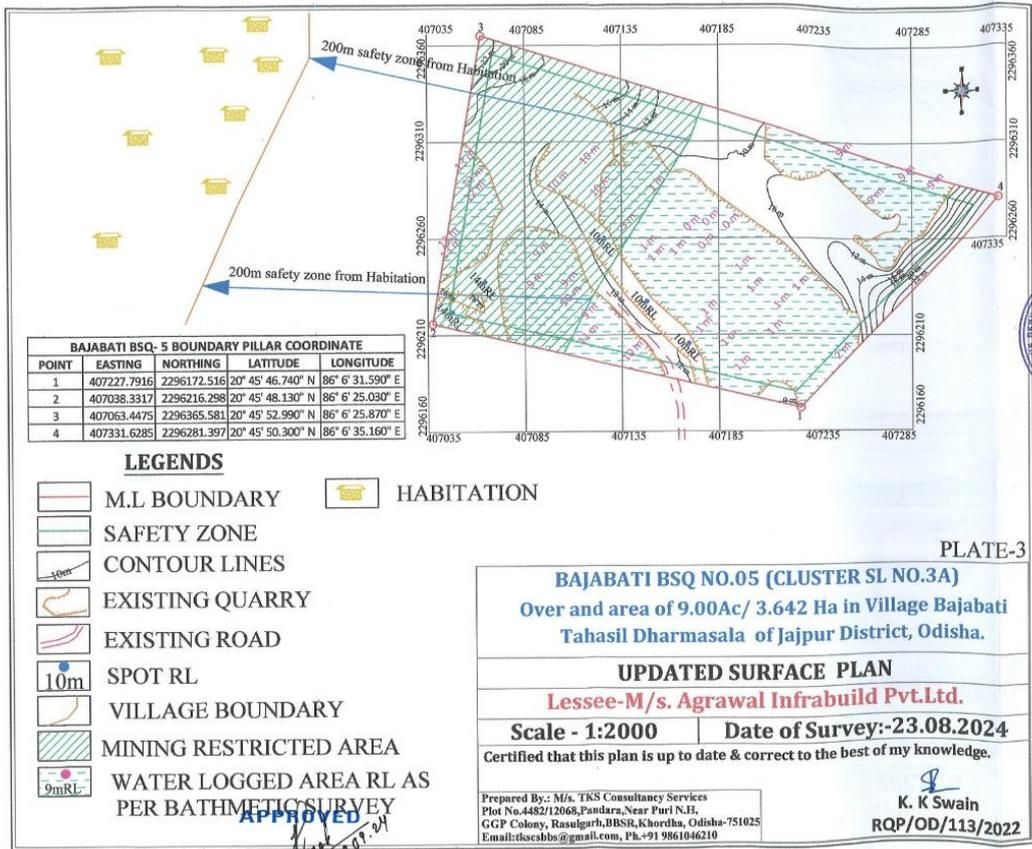


PLATE-3

**BAJABATI BSQ NO.05 (CLUSTER SL NO.3A)**  
 Over and area of 9.00Ac/ 3.642 Ha in Village Bajabati  
 Tahasil Dharmasala of Jajpur District, Odisha.

**UPDATED SURFACE PLAN**  
 Lessee-M/s. Agrawal Infrabuild Pvt.Ltd.

**Scale - 1:2000      Date of Survey:-23.08.2024**

Certified that this plan is up to date & correct to the best of my knowledge.

K. K Swain  
RQP/OD/113/2022

**APPROVED**  
 JP Nayak, DDM I/C  
 Authorised Officer  
 T/O the DDM, Jajpur Circle

Prepared By.: M/s. TKS Consultancy Services  
 Plot No.4482/12068, Pandara, Near Puri N.H.,  
 GGP Colony, Rasulgarh, BBSR, Khordha, Odisha-751025  
 Email:tkscsbbs@gmail.com, Ph,+91 9861046210

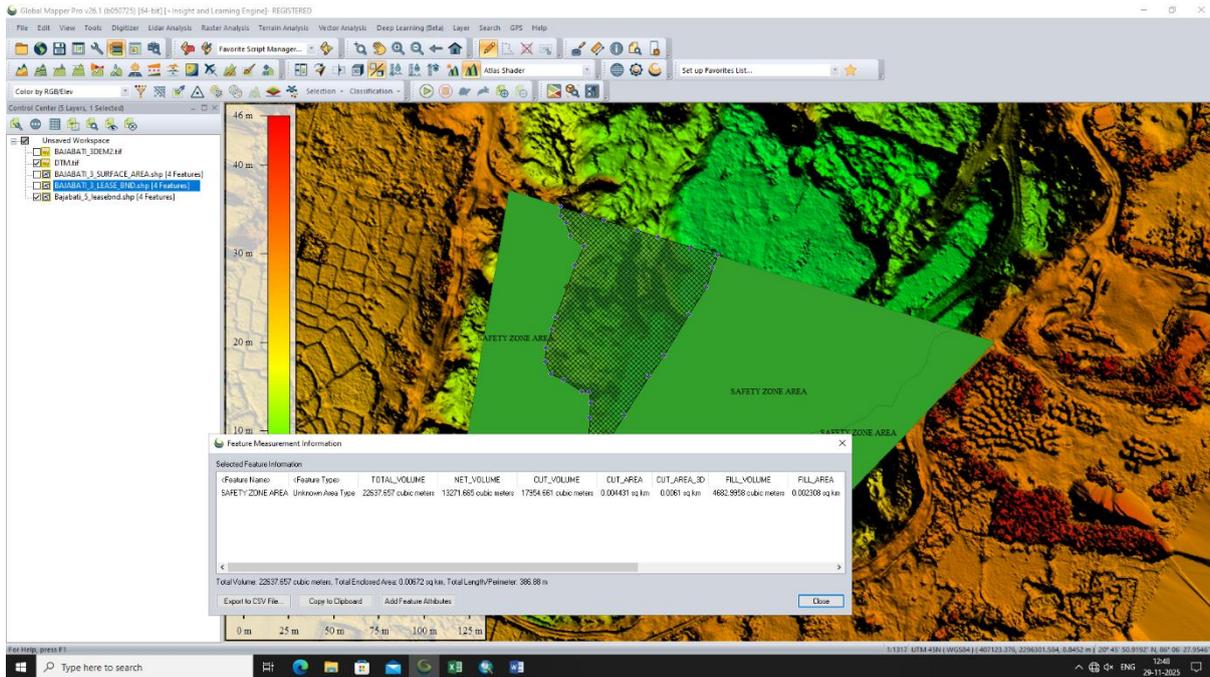
### 3. Method of calculation

Volume estimation of black stone was carried out using heights from the approved modified mining plan on 10.09.2024 by considering only excavation area and DTM of 06.11.2025 in Global Mapper Software.

| Height used on boundary for volume Estimation<br>Restricted area from 200 m. Habitation |            |             |           |
|---|------------|-------------|-----------|
| Sl. No.   | X          | Y           | Elevation |
| 1   | 407095.744 | 2296311.751 | 14        |
| 2   | 407100.189 | 2296324.028 | 10        |
| 3   | 407105.057 | 2296334.188 | 10        |
| 4   | 407097.649 | 2296340.114 | 10        |
| 5   | 407095.32  | 2296347.523 | 16        |
| 6   | 407091.934 | 2296351.544 | 16        |
| 7   | 407092.013 | 2296356.614 | 16        |
| 8   | 407104.841 | 2296352.587 | 14        |
| 9   | 407116.17  | 2296349.031 | 11        |
| 10  | 407134.362 | 2296343.32  | 10        |
| 11  | 407145.867 | 2296339.709 | 10        |
| 12  | 407164.054 | 2296334     | 8         |
| 13  | 407178.701 | 2296329.402 | 10        |
| 14  | 407176.148 | 2296322.343 | 8         |
| 15  | 407172.334 | 2296311.798 | 2         |
| 16  | 407162.902 | 2296296.398 | 3.2822    |
| 17  | 407149.087 | 2296273.843 | 1.3245    |
| 18  | 407140.937 | 2296261.833 | 1.2479    |
| 19  | 407127.189 | 2296240.437 | 1.2885    |
| 20  | 407117.757 | 2296225.504 | 6.9442    |
| 21  | 407113.252 | 2296216.398 | 7         |
| 22  | 407110.56  | 2296220.099 | 8         |
| 23  | 407107.597 | 2296228.142 | 9         |
| 24  | 407108.02  | 2296238.937 | 9         |
| 25  | 407108.867 | 2296247.404 | 8         |
| 26  | 407107.597 | 2296253.119 | 10        |
| 27  | 407103.999 | 2296253.542 | 10        |
| 28  | 407093.839 | 2296260.104 | 10        |
| 29  | 407086.642 | 2296263.279 | 10        |
| 30  | 407083.679 | 2296270.264 | 12        |
| 31  | 407083.89  | 2296277.884 | 14        |
| 32  | 407087.065 | 2296288.044 | 14        |
| 33  | 407089.182 | 2296294.817 | 14        |
| 34  | 407095.744 | 2296311.751 | 14        |

**VOLUME MAP**

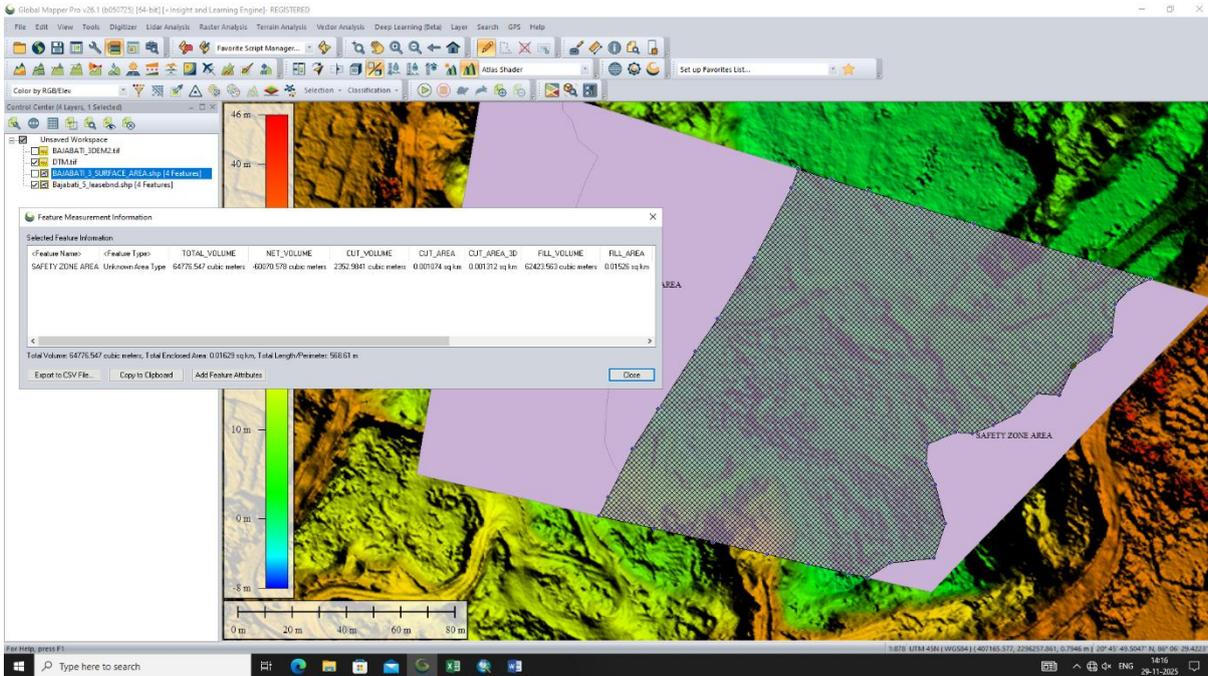
❖ **Restricted area.**



| Height used on boundary for volume Estimation<br>non-restricted area |            |             |           |
|--|------------|-------------|-----------|
| Sl. No.  | X          | Y           | Elevation |
| 1  | 407280.106 | 2296256.387 | 9         |
| 2  | 407275.026 | 2296245.592 | 9         |
| 3  | 407266.898 | 2296246.332 | 9         |
| 4  | 407260.209 | 2296239.242 | 8         |
| 5  | 407250.472 | 2296234.373 | 10        |
| 6  | 407242.86  | 2296231.282 | 12        |
| 7  | 407236.595 | 2296231.927 | 1.9937    |
| 8  | 407226.342 | 2296227.388 | 1.8667    |
| 9  | 407225.707 | 2296220.192 | 1.7264    |
| 10   | 407229.139 | 2296212.33  | 2.0516    |
| 11   | 407232.949 | 2296197.936 | 1.9826    |
| 12   | 407228.68  | 2296185.164 | 2.0355    |
| 13   | 407212.41  | 2296183.281 | 2         |
| 14   | 407204.448 | 2296177.91  | 2         |
| 15   | 407197.738 | 2296179.461 | 1         |
| 16   | 407182.627 | 2296182.953 | 3         |
| 17   | 407167.363 | 2296186.48  | 12        |
| 18   | 407147.345 | 2296191.106 | 10        |
| 19   | 407125.82  | 2296196.08  | 10        |
| 20   | 407105.521 | 2296200.771 | 9         |
| 21   | 407108.938 | 2296207.679 | 9         |
| 22   | 407117.757 | 2296225.504 | 6.9442    |
| 23   | 407127.189 | 2296240.437 | 8         |
| 24   | 407140.937 | 2296261.833 | 8         |
| 25   | 407149.087 | 2296273.843 | 1.3245    |
| 26   | 407162.902 | 2296296.398 | 3.2822    |
| 27   | 407176.148 | 2296322.343 | 12        |
| 28   | 407178.701 | 2296329.402 | 12        |
| 29   | 407191.106 | 2296325.508 | 10        |
| 30   | 407204.656 | 2296321.254 | 9         |
| 31   | 407223.773 | 2296315.254 | 9         |
| 32   | 407243.449 | 2296309.077 | 8         |
| 33   | 407267.394 | 2296301.56  | 6.2691    |
| 34   | 407289.406 | 2296294.651 | 9         |
| 35   | 407308.345 | 2296288.706 | 9         |
| 36   | 407300.412 | 2296284.769 | 8         |
| 37   | 407295.404 | 2296279.298 | 7         |
| 38   | 407294.015 | 2296267.392 | 6.7018    |
| 39   | 407289.517 | 2296262.431 | 7.3071    |
| 40   | 407280.106 | 2296256.387 | 9         |

VOLUME MAP

❖ Non-Restricted area.



#### 4. Conclusion

- The total volume of material extracted (overburden + stone) is 67106.558 cubic meter.
- In Non-Restricted Area volume extracted 62423.563 cubic meters & 4682.995 cubic meters in restricted area respectively.
- The total volume of extractable black stone is 90% recoverable and 10% wastage as per approved mining plan.
- Total volume extracted =  $67106.558 - 6710.655 = 60,395.903$  cubic meters

*C. S. Mohanty*  
SCIENTIST "D"  
Odisha Space Applications Centre  
Bhubaneswar

*S. Mohanty  
Sr. Project Scientist*





**GOVERNMENT OF ODISHA**  
**OFFICE OF THE DEPUTY DIRECTOR OF MINES**  
**JAJPUR CIRCLE, JAJPUR**  
E - mail: [ddmjajpur.mm@od.gov.in](mailto:ddmjajpur.mm@od.gov.in)

Letter No 7325 / M.M, Jajpur, Dt 03.12.2025

To

Sashank Agrawal, Authorised Signatory  
M/S. Agrawal Infrabuild Private Limited,  
3<sup>rd</sup> Floor, Nayan Tower, Near Khandagiri Square, Bhubaneswar.  
E-Mail : [liasoning@agrawalinfrabuild.com](mailto:liasoning@agrawalinfrabuild.com)

Sub: Show-Cause Notice for over-extraction of black stone from Bajabati BSQ No.3.

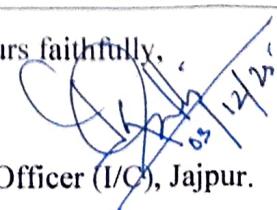
Sir,

With reference to the subject cited above, this is to inform you that, the assessment conducted on 06.11.2025 w.r.t Bajabati BSQ No.3 reveals over-extraction of **32961.582 Cu m of black stone** from the said quarry which includes extraction in the mining restricted areas during the period from 25.09.2024 till the date of survey i.e. 06.11.2025 against the permitted quantity, which is a clear violation of conditions stipulated under Quarry Permit, Mining Plan, Environmental Clearance and OMMC Rules, 2016 & Amendments thereof.

In view of the above violations, you hereby are directed to show-cause within three days of receipt of this letter as to why action as deem proper under OMMC Rules, 2016 & Amendments thereof shall not be taken against you including imposition of penalty as calculated below;

| Sl No.         | Dues imposed                 | Amount to be deposited | Account No./Head of Account   |
|----------------|------------------------------|------------------------|---|
| 01             | Royalty @ 130/- per Cu m     | Rs.42,85,006/-         | 0853-00-107-0217-02266-954 Minor minerals-Stone-Collection of Royalty   |
| 02             | Add. Charge @ 295/- per Cu m | Rs.97,23,667/-         |   |
| 03             | DMF 30% of royalty           | Rs.12,85,502/-         | Ac. No.35618440771, SBI, IFSC CODE-0012064, Beneficiary Name-Collector, Jajpur  |
| 04             | EMF 5% of royalty            | Rs.2,14,251/-          | Ac. No.06640100956287, IFSC Code-UCBA0000664, UCO Bank, Branch-Govt. Secretariate, Customer Name-Odisha Env Management Trust (OMEF) |
| 05             | Penalty                      | Rs.5,00,000/-          | 0853-00-800-0097-02082-000-Misc receipt under mining  |
| <b>Total =</b> |                              |                        | <b>Rs.1,60,08,426/-</b>   |

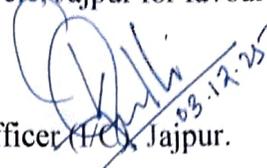
Yours faithfully,

  
Mining Officer (I/C), Jajpur.

597

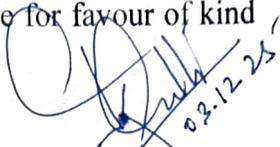
Memo No. 7326, M.M, Jajpur, Date. 03.12.2025

Copy submitted to the Deputy Director of Mines, Jajpur Circle, Jajpur for favour of kind information.

  
Mining Officer (I/C), Jajpur.

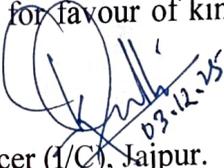
Memo No. 7327, M.M, Jajpur, Date. 03.12.2025

Copy submitted to the Project Director, NHAI, Chandikhole for favour of kind information.

  
Mining Officer (I/C), Jajpur.

Memo No. 7328, M.M, Jajpur, Date. 03.12.2025

Copy submitted to the Director of Minor Minerals, Odisha for favour of kind information.

  
Mining Officer (I/C), Jajpur.



598

48

Via E-mail

**GOVERNMENT OF ODISHA**  
**OFFICE OF THE DEPUTY DIRECTOR OF MINES**  
**JAJPUR CIRCLE, JAJPUR**  
E - mail: [ddmjajpur.mm@od.gov.in](mailto:ddmjajpur.mm@od.gov.in)

Letter No 7329 / M.M, Jajpur, Dt 03.12.2025

To

Sashank Agrawal, Authorised Signatory  
M/s. Agrawal Infrabuild Private Limited,  
3<sup>rd</sup> Floor, Nayan Tower, Near Khandagiri Square, Bhubaneswar.  
E-Mail : [liasoning@agrawalinfrabuild.com](mailto:liasoning@agrawalinfrabuild.com)

Sub: Show-Cause Notice for over-extraction of black stone from Bajabati BSQ No.5.

Sir,

With reference to the subject cited above, this is to inform you that, the assessment conducted on 06.11.2025 w.r.t Bajabati BSQ No.5 reveals over-extraction of **10382.903 Cu m of black stone** from the said quarry which includes extraction in the mining restricted areas during the period from 25.09.2024 till the date of survey i.e. 06.11.2025 against the permitted quantity, which is a clear violation of conditions stipulated under Quarry Permit, Mining Plan, Environmental Clearance and OMMC Rules, 2016 & Amendments thereof.

In view of the above violations, you hereby are directed to show-cause within three days of receipt of this letter as to why action as deem proper under OMMC Rules, 2016 & Amendments thereof shall not be taken against you including imposition of penalty as calculated below;

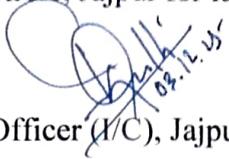
| Sl No.         | Dues imposed                  | Amount to be deposited | Account No./Head of Account   |
|----------------|-------------------------------|------------------------|---|
| 01             | Royalty @ 130/- per Cu m      | Rs.13,49,778/-         | 0853-00-107-0217-02266-954 Minor minerals-Stone-Collection of Royalty   |
| 02             | Addl. Charge @ 295/- per Cu m | Rs.30,62,957/-         |   |
| 03             | DMF 30% of royalty            | Rs.4,04,934/-          | Ac. No.35618440771, SBI, IFSC CODE-0012064, Beneficiary Name-Collector, Jajpur  |
| 04             | EMF 5% of royalty             | Rs.67,489 /-           | Ac. No.06640100956287, IFSC Code-UCBA0000664, UCO Bank, Branch-Govt. Secretariate, Customer Name-Odisha Env Management Trust (OMEF) |
| 05             | Penalty                       | Rs.5,00,000/-          | 0853-00-800-0097-02082-000-Misc receipt under mining  |
| <b>Total =</b> |                               |                        | <b>Rs.53,85,158/-</b>   |

Yours faithfully,

Mining Officer (I/C), Jajpur.

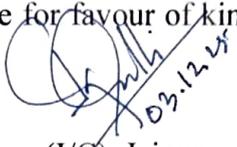
Memo No. 7330, M.M, Jajpur, Date. 03.12.2025

Copy submitted to the Deputy Director of Mines, Jajpur Circle, Jajpur for favour of kind information.

  
Mining Officer (I/C), Jajpur.

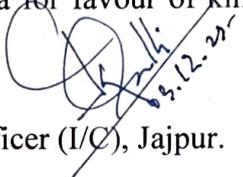
Memo No. 4331, M.M, Jajpur, Date. 03-12-2025

Copy submitted to the Project Director, NHAI, Chandikhole for favour of kind information.

  
Mining Officer (I/C), Jajpur.

Memo No. 7332, M.M, Jajpur, Date. 03.12.2025

Copy submitted to the Director of Minor Minerals, Odisha for favour of kind information.

  
Mining Officer (I/C), Jajpur.



**GOVERNMENT OF ODISHA**  
**OFFICE OF THE DEPUTY DIRECTOR OF MINES**  
**JAJPUR CIRCLE, JAJPUR**  
E - mail: [ddmjajpur.mm@od.gov.in](mailto:ddmjajpur.mm@od.gov.in)

Letter No 7533 / M.M. Jajpur, Dt 03.12.2025

To

The Member Secretary,  
SEIAA, Odisha.

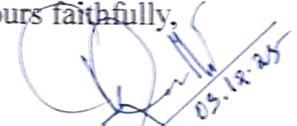
Sub: Intimation regarding over extraction of black stone from Bajabati BSQ No.3 & Bajabati BSQ No.5 by the Project Proponent M/s. Agrawal Infrabuild Pvt. Ltd.

Sir,

With reference to the subject cited above, this is to bring to your kind notice that, the assessment conducted on 06.11.2025 w.r.t Bajabati BSQ No.3 & Bajabati BSQ No.5 reveals over-extraction of **32961.582 Cu m** & **10382.903 Cu m** from the said quarries respectively during the period from 25.09.2024 till the date of survey i.e. 06.11.2025, including **extraction in mining restricted areas** by the Project Proponent M/s. Agrawal Infrabuild Pvt. Ltd. In this regard, a show-cause notice has been issued to the project proponent for over-extraction of black stone beyond the permissible limit.

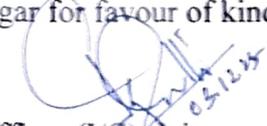
This is for favour of your kind information and necessary action.

Yours faithfully,

  
Mining Officer (I/C), Jajpur

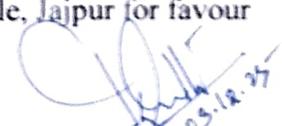
Memo No. 7334 , M.M. Jajpur, Date. 03.12.2025 /

Copy submitted to the Regional Officer, SPCB, Kalinganagar for favour of kind information.

  
Mining Officer (I/C), Jajpur.

Memo No. 7335 , M.M. Jajpur, Date. 03.12.2025 /

Copy submitted to the Deputy Director of Mines, Jajpur Circle, Jajpur for favour of kind information.

  
Mining Officer (I/C), Jajpur.



601

# भारतीय राष्ट्रीय राजमार्ग प्राधिकरण National Highways Authority of India

(सड़क परिवहन और राजमार्ग मंत्रालय, भारत सरकार)

परियोजना कार्यान्वयन इकाई / Project Implementation Unit

एन.एच.ए.आई. कॉम्प्लेक्स, नेउलपुर, चंडीखोल, जाजपुर - ७५५०२४ (ओड़िशा)

NHA Complex, Neulpur, Chandikhole, Jajpur-755024 (Odisha)

दूरभाष / Tel : 06725 - 291479

ई-मेल / e-mail : nhaichandikhole@gmail.com, piuchandikhole@nhai.org



11-E08638002421N1

09, Oct, 2025

P.R. NO - 666  
31-10-2025-

सत्यमेव जयते

NHA/11019/8/2025/PIU/CDL/1927

Reverted

To

The Deputy Director,  
Steel & Mines, Jajpur Circle  
Dist.- Jajpur, Odisha

Sub.: Rehabilitation and up gradation from 4 to 8 laning of Chandikhole- Paradip section of NH-53 (Old NH-5A) from Km. 0.000 to Km. 18.000 in the State of Odisha on HAM mode.- Renewal of quarry permission of Bajabati BSQ-3 and Bajabati BSQ-5 for one year.- Reg.

Ref.: Concessionaire letter No. 1296 dated 07.10.2025

Sir,

In inviting a kind reference to the subject cited above, it is to inform that the 8-laning work from km.0+000 to km.18+000 in Chandikhote-Paradip section of NH-53 has been awarded to the Concessionaire, M/s Agrawal Infrabuild Expressways Private Limited.

The Concessionaire Intimated that quarry permits for extraction of minor minerals were granted for Bajabati BSQ-3 and BSQ-5 which is valid up to 12.10.2025. Further the construction work is in progress and further quantity of materials is required for completion of the balance work. Accordingly, the Concessionaire has applied for renewal/extension of the said Quarry Permits for another one-year period, i.e., up to 12.10.2026.

In view of the above, it is requested to kindly consider the proposal and issue the necessary renewal of Quarry Permits for the extraction of minor minerals from Bajabati BSQ-3 and BSQ-5 up to 12.10.2026, to facilitate timely completion of the project.

Yours sincerely,

Dy. Manager (T)  
For Project Director

Copy to:

1. The Collector & District Magistrate, Jajpur for kind information.
2. The Authorized Signatory, M/s Agrawal Infrabuild Expressways Private Limited for information and necessary co-ordination.

3952

10-11-2025

D:\Chandikhole-Paradip\Package - I (0.0 to 18.0) AIPL\Letter\_AIPL.docx



ଓଡ଼ିଶା ओडिशा ODISHA

73AA 002072

In The Court of the Executive Magistrate, Dharmasala, Jajpur**Affidavit**

I, Shashank Agrawal, Director of M/s Agrawal Infrabuild Pvt. Ltd., hereinafter referred to as AIPL (A Company No U45203CT2006PT018386) incorporated under the company's Act, 1956 and having its Registered office at 1<sup>st</sup> floor, V.R Plaza, Link Road, Dist - Bilaspur, Chatishgarh-495001, and RO office at 4<sup>th</sup> Floor, Nayan Tower, Khandagiri, Bhubaneswar-751030 do hereby solemnly affirm and undertake as follows,

1. That, I do hereby affirm that I will take the liability of the consequence of the assessment report of Bajabati BSQ 3 & 5 Village- Bajabati, Under Dharmasala Tahasil of Jajpur District.
2. I shall pay the penalty imposed by the competent Authority for the over extraction of black stone from the above two quarries, if any reveals from the assessment report.

The facts stated above are true to the best of my knowledge and belief.

Date:29-10-2025

*Shashank Agrawal*  
29/10/25  
Executive Magistrate  
Dharmasala



To

The Mining Officer,  
Jajpur District.

  
25/10/25

58

Sub: Field Visit Report of the Inspection Conducted on Dt. 23.10.2025.

Sir,

In inviting a kind reference to the subject cited above, the observations made during spot visit to Bajabati BSQ 3 & Bajabati BSQ 5 under Dharmasala Tahasil, by Shri Shekhar Kumar Mallick, Jr. Mining Officer & Rahul Kumar, Jr. Mining Officer, along with police personnel of Dharmasala Police Station on dt. 23.10.2025, are as follows:

1. No lifting or transportation of minor mineral was noticed at the Sources.
2. No movement of any vehicle was found at the sources.

This is submitted for your kind information and necessary action.

Encl.: Geo-tagged Photographs.

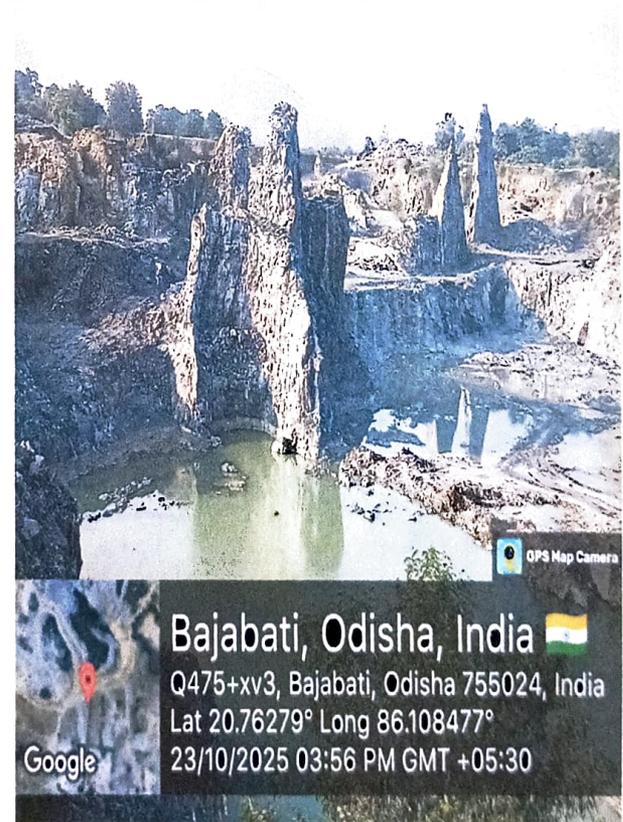
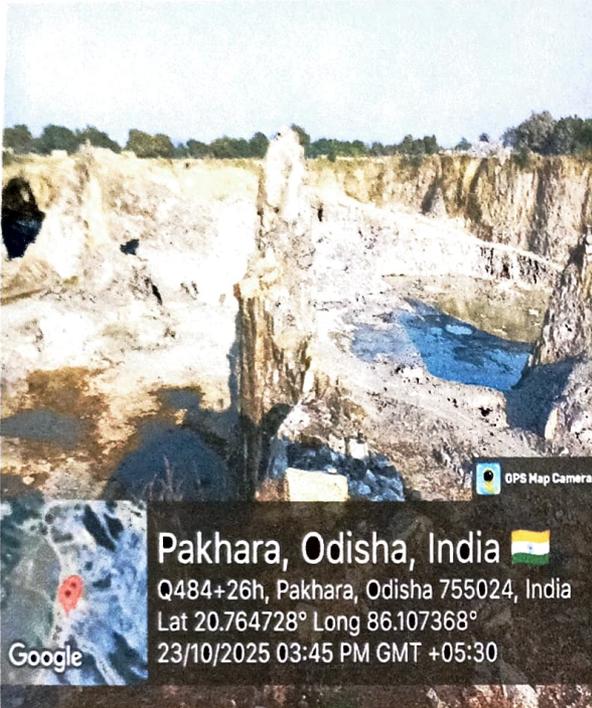
  
24/10/25

(Shekhar Kumar Mallick)  
Jr. Mining Officer

Yours faithfully,

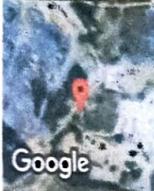
  
24.10.2025

(Rahul Kumar)  
Jr. Mining Officer





GPS Map Camera

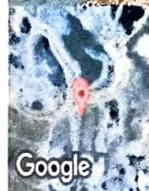


**Bajabati, Odisha, India**   
 Q476+q6r, Bajabati, Odisha 755024, India  
 Lat 20.764337° Long 86.110027°  
 23/10/2025 03:59 PM GMT +05:30

Google



GPS Map Camera



**Bajabati, Odisha, India**   
 Bajabati, Odisha 755024, India  
 Lat 20.762778° Long 86.108497°  
 23/10/2025 03:56 PM GMT +05:30

Google



GPS Map Camera

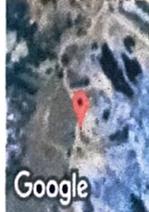


**Bajabati, Odisha, India**   
 Q476+q6r, Bajabati, Odisha 755024, India  
 Lat 20.764337° Long 86.110027°  
 23/10/2025 03:59 PM GMT +05:30

Google



GPS Map Camera



**Pakhara, Odisha, India**   
 Q484+26h, Pakhara, Odisha 755024, India  
 Lat 20.765205° Long 86.10716°  
 23/10/2025 03:39 PM GMT +05:30

Google

proved limit of the lease area has been considered as 14 mRL. Further 6m below the prove limit has been considered as 8mRL i.e Probable limit & 6m below has been considered as possible limit that is 2 mRL.

- (v) As there is weathered/waste/unused rock fragments present in the quarry lease area, 10% of RoM will be removed and will be treated as waste. However 90% of RoM is the ore expected. Detail calculation has been shown in the table.
- (vi) For the reserve assessment, 2 nos. of cross-sections along A-A' & B-B' have been drawn based on the field observation & the lease area observation. Leaving space for mining benches mineable reserve has been calculated.

Details of both geological & mineable reserve calculations are given below:

**Geological Resources:-**

**Table-1**

**GEOLOGICAL RESOURCE**

| Section Line       | Sectional Area | Length of Influence | Volume (Cum)  | Recoverable Volume @90% (Cum) | Volume of Waste 10% | Category |
|--------------------|----------------|---------------------|---------------|-------------------------------|---------------------|----------|
| a                  | b              | c                   | d= b x c      | e = dx 90%                    | f=d x10%            | g        |
| A-A'               | 1205           | 54                  | 65070         | 58563                         | 6507                | Proved   |
|                    | 1720           | 54                  | 92880         | 83592                         | 9288                | Probable |
|                    | 1835           | 54                  | 99090         | 89181                         | 9909                | Possible |
| <b>Sub-Total</b>   |                |                     | <b>257040</b> | <b>231336</b>                 | <b>25704</b>        |          |
| B-B'               | 1106           | 39                  | 43134         | 38821                         | 4313                | Proved   |
|                    | 1540           | 39                  | 60060         | 54054                         | 6006                | Probable |
|                    | 1680           | 39                  | 65520         | 58968                         | 6552                | Possible |
| <b>Sub-Total</b>   |                |                     | <b>168714</b> | <b>151843</b>                 | <b>16871</b>        |          |
| <b>GRAND TOTAL</b> |                |                     | <b>425754</b> | <b>383179</b>                 | <b>42575</b>        |          |

**Mineable Reserves**

The mineable reserve has been calculated by considering ultimate pit slope of the working quarry, and leaving 7.5m from the lease boundary. While assessing the mineral reserves of the deposit measured and indicated categories of mineral resources have been considered and accordingly the mineral reserves are calculated assuming loss due to pit slope and its proximity with the lease boundary.

**Table-2**

**MINEABLE RESERVE**

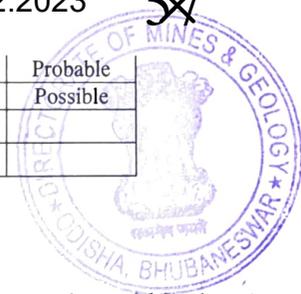
| Section Line     | Sectional Area | Length of Influence | Volume (Cum)  | Recoverable Volume @90% (Cum) | Volume of Waste 10% | Category |
|------------------|----------------|---------------------|---------------|-------------------------------|---------------------|----------|
| a                | b              | c                   | d= b x c      | e = dx 90%                    | f=d x10%            | g        |
| A-A'             | 1120           | 46                  | 51520         | 46368                         | 5152                | Proved   |
|                  | 1555           | 46                  | 71530         | 64377                         | 7153                | Probable |
|                  | 1600           | 46                  | 73600         | 66240                         | 7360                | Possible |
| <b>Sub-Total</b> |                |                     | <b>196650</b> | <b>176985</b>                 | <b>19665</b>        |          |
| B-B'             | 858            | 32                  | 27456         | 24710                         | 2746                | Proved   |

Approved

Deputy Director Geology  
Authorized Officer  
Directorate of Mining Geology  
Bhubaneswar

K.K. Swain  
RQP/OD/113/2022

|  |                    |    |               |               |              |          |
|--|--------------------|----|---------------|---------------|--------------|----------|
|  | 1377               | 32 | 44064         | 39658         | 4406         | Probable |
|  | 1441               | 32 | 46112         | 41501         | 4611         | Possible |
|  | <b>Sub-Total</b>   |    | <b>117632</b> | <b>105869</b> | <b>11763</b> |          |
|  | <b>GRAND TOTAL</b> |    | <b>314282</b> | <b>282854</b> | <b>31428</b> |          |

**10. Mining:****(a) Whether manual or semi-mechanized or mechanized:**

Open cast semi-mechanized method will be adopted during the mining operation within the plan period. The proposed mining will be done in a single shift basis.

During the plan period, it has been planned to develop old existing quarry within the lease area to achieve the targeted production. Open cast semi-mechanized method will be adopted considering various technical parameters like surface topography, deposit, quality variations, and geo-technical aspects, to produce the targeted quantity of aggregates. During the plan period a systematic development of benches of 6 m height and the width of the benches will be kept at more than height. Drilling and blasting will be adopted to loosen the hard materials. Hand picks, spade, chisel, hammer will be used by manual labourers for sorting and sizing. Loosening of rock mass will be done by short hole drilling and blasting. The excavated rock mass will be loaded into tippers/hywa by loaders and dispatched to the nearby crusher. Rock breaker will be used for breaking of big boulders.

**(b) If semi-mechanized, number, type and capacity of machines to be used:**

The proposed mining will be done in a single shift basis by deploying following machineries.

**Table-3**

| Type of Machines | Capacity  | No. of Machines |
|------------------|-----------|-----------------|
| Excavator/Loader | 1.2 Cu.m. | 2               |
| Jack Hammer      | 6kg/sq.m. | 2               |
| Compressor       | 450 cft   | 1               |
| Rock breaker     | --        | 1               |
| Tipper           | 9 Cu.m    | 2               |
| Water tanker     | 10 KL     | 1               |

**(c) Whether drilling and blasting will be made use of, if yes, state monthly quantity of explosives to be consumed:**

Drilling and Blasting will be carried out to disseminate the hard rock in to smaller fragments using compressor and jack hammer.

Approved  
 5/12/23  
 Deputy Director Geology  
 Authorized Officer  
 Directorate of Mines & Geology  
 Bhubaneswar

  
 K.K. Swain  
 RQP/OD/113/2022

been made to map the litho unit at different elevations through reconnaissance survey to prepare a broad geological plan of the lease area.

### Reserve (Method of estimation of reserve)

- (i) The reserve of road metal in the leasehold area been calculated by cross sectional area method.
- (ii) The cross sectional area of each section have been calculated and multiplied with the Length of influence of the respective section to achieve the volume of rock mass in Cu.m. The Geological resource have been calculated under proved category for road metal. Whereas mineable reserve has been calculated upto the ultimate pit limit, which has been proposed up to the proved limit excluding 7.5m safety zone.
- (iii) The top most RL of the lease area is 24mRL and the lowest RL is 9 mRL and from field Survey it is found that there are existing quarries present in the lease area. Hence proved limit of the lease area has been considered as 9 mRL. As there is weathered/waste/unused rock fragments present in the quarry lease area, 10% of RoM will be removed and will be treated as waste. However 90% of RoM is the ore expected. Detail calculation has been shown in the table.
- (iv) For the reserve assessment, 2 nos. of cross-sections along A-A' & B-B' have been drawn based on the field observation & the lease area observation. Leaving space for mining benches mineable reserve has been calculated.

Details of both geological & mineable reserve calculations are given below:

### Geological Resources:-

Table-1

| GEOLOGICAL RESOURCE |                |                     |               |                               |                     |          |
|---------------------|----------------|---------------------|---------------|-------------------------------|---------------------|----------|
| Section Line        | Sectional Area | Length of Influence | Volume (Cum)  | Recoverable Volume @90% (Cum) | Volume of Waste 10% | Category |
| a                   | b              | c                   | d= b x c      | e = dx 90%                    | f=d x10%            | g        |
| A-A'                | 1400           | 44                  | 61600         | 55440                         | 6160                | Proved   |
| B-B'                | 1190           | 48                  | 57120         | 51408                         | 5712                | Proved   |
| <b>GRAND TOTAL</b>  |                |                     | <b>118720</b> | <b>106848</b>                 | <b>11872</b>        |          |

### Mineable Reserves

The mineable reserve has been calculated by considering ultimate pit slope of the working quarry, and leaving 7.5m from the lease boundary. While assessing the mineral reserves of the deposit measured and indicated categories of mineral resources have been considered and

**APPROVED**  
  
 JP Nayak, DDM I/C  
 Authorised Officer  
 O/O the DDM, Jajpur Circle



accordingly the mineral reserves are calculated assuming loss due to pit slope and its proximity with the lease boundary.

**Table-2**

| MINEABLE RESERVE   |                |                     |              |                               |                     |          |
|--------------------|----------------|---------------------|--------------|-------------------------------|---------------------|----------|
| Section Line       | Sectional Area | Length of Influence | Volume (Cum) | Recoverable Volume @90% (Cum) | Volume of Waste 10% | Category |
| a                  | b              | c                   | d= b x c     | e = dx 90%                    | f=d x 10%           | g        |
| A-A'               | 1360           | 38                  | 51680        | 46512                         | 5168                | Proved   |
| B-B'               | 998            | 40                  | 39920        | 35928                         | 3992                | Proved   |
| <b>GRAND TOTAL</b> |                |                     | <b>91600</b> | <b>82440</b>                  | <b>9160</b>         |          |

**10. Mining:**

**(a) Whether manual or semi-mechanized or mechanized:**

Open cast semi-mechanized method will be adopted during the mining operation within the plan period. The proposed mining will be done in a single shift basis.

During the plan period, it has been planned to develop old existing quarry within the lease area to achieve the targeted production. Open cast semi-mechanized method will be adopted considering various technical parameters like surface topography, deposit, quality variations, and geo-technical aspects, to produce the targeted quantity of aggregates. During the plan period a systematic development of benches of 6 m height and the width of the benches will be kept at more than height. Drilling and blasting will be adopted to loosen the hard materials. Hand picks, spade, chisel, hammer will be used by manual labourers for sorting and sizing. Loosening of rock mass will be done by short hole drilling and blasting. The excavated rock mass will be loaded into tippers/hywa by loaders and dispatched to the nearby crusher. Rock breaker will be used for breaking of big boulders.

**(b) If semi-mechanized, number, type and capacity of machines to be used:**

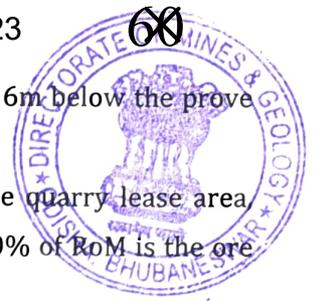
The proposed mining will be done in a single shift basis by deploying following machineries.

**Table-3**

| Type of Machines | Capacity  | No. of Machines |
|------------------|-----------|-----------------|
| Excavator/Loader | 1.2 Cu.m. | 2               |
| Jack Hammer      | 6kg/sq.m. | 2               |
| Compressor       | 450 cft   | 1               |
| Rock breaker     | --        | 1               |
| Tipper           | 9 Cu.m    | 2               |
| Water tanker     | 10 KL     | 1               |

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**JP Nayak, DDM I/C**  
**Authorised Officer**  
**O/O the DDM, Jaipur Circle**



proved limit of the lease area has been considered as 10 mRL. Further 6m below the prove limit has been considered as probable limit.

(v) As there is weathered/waste/unused rock fragments present in the quarry lease area 10% of RoM will be removed and will be treated as waste. However 90% of RoM is the ore expected. Detail calculation has been shown in the table.

(vi) For the reserve assessment, 5 nos. of cross-sections along A-A', B-B', C-C', D-D' & E-E' have been drawn based on the field observation & the lease area observation. Leaving space for mining benches mineable reserve has been calculated.

Details of both geological & mineable reserve calculations are given below:

#### Geological Resources:-

Table-1

| GEOLOGICAL RESOURCE |                |                     |               |                               |                     |          |
|---------------------|----------------|---------------------|---------------|-------------------------------|---------------------|----------|
| Section Line        | Sectional Area | Length of Influence | Volume (Cum)  | Recoverable Volume @90% (Cum) | Volume of Waste 10% | Category |
| a                   | b              | c                   | d= b x c      | e = dx 90%                    | f=d x10%            | g        |
| A-A'                | 1390           | 40                  | 55600         | 50040                         | 5560                | Proved   |
|                     | 895            | 40                  | 35800         | 32220                         | 3580                | Probable |
| <b>Sub-Total</b>    |                |                     | <b>91400</b>  | <b>82260</b>                  | <b>9140</b>         |          |
| B-B'                | 870            | 50                  | 43500         | 39150                         | 4350                | Proved   |
|                     | 870            | 50                  | 43500         | 39150                         | 4350                | Probable |
| <b>Sub-Total</b>    |                |                     | <b>87000</b>  | <b>78300</b>                  | <b>8700</b>         |          |
| C-C'                | 315            | 50                  | 15750         | 14175                         | 1575                | Proved   |
|                     | 845            | 50                  | 42250         | 38025                         | 4225                | Probable |
| <b>Sub-Total</b>    |                |                     | <b>58000</b>  | <b>52200</b>                  | <b>5800</b>         |          |
| D-D'                | 1800           | 50                  | 90000         | 81000                         | 9000                | Proved   |
|                     | 828            | 50                  | 41400         | 37260                         | 4140                | Probable |
| <b>Sub-Total</b>    |                |                     | <b>131400</b> | <b>118260</b>                 | <b>13140</b>        |          |
| E-E'                | 990            | 56                  | 55440         | 49896                         | 5544                | Proved   |
|                     | 490            | 56                  | 27440         | 24696                         | 2744                | Probable |
| <b>Sub-Total</b>    |                |                     | <b>82880</b>  | <b>74592</b>                  | <b>8288</b>         |          |
| <b>GRAND TOTAL</b>  |                |                     | <b>450680</b> | <b>405612</b>                 | <b>45068</b>        |          |

#### Mineable Reserves

The mineable reserve has been calculated by considering ultimate pit slope of the working quarry, and leaving 7.5m from the lease boundary. While assessing the mineral reserves of the deposit measured and indicated categories of mineral resources have been considered and accordingly the mineral reserves are calculated assuming loss due to pit slope and its proximity with the lease boundary.

Approved  
*8/12/23* 5  
 Deputy Director Geology  
 Authorised Officer  
 Directorate of Mines & Geology  
 Bhutan

*[Signature]*  
 K.K. Swain  
 RQP/OD/113/2022

Table-2



| Mineable Reserve |                |                     |              |                               |                     |          |
|------------------|----------------|---------------------|--------------|-------------------------------|---------------------|----------|
| Section Line     | Sectional Area | Length of Influence | Volume (Cum) | Recoverable Volume @90% (Cum) | Volume of Waste 10% | Category |
| a                | b              | c                   | d= b x c     | e = dx 90%                    | f=d x10%            | g        |
| A-A'             | 1010           | 32                  | 32320        | 29088                         | 3232                | Proved   |
|                  | 602            | 32                  | 19264        | 17338                         | 1926                | Probable |
| Sub-Total        |                |                     | 51584        | 46426                         | 5158                |          |
| B-B'             | 620            | 50                  | 31000        | 27900                         | 3100                | Proved   |
|                  | 604            | 50                  | 30200        | 27180                         | 3020                | Probable |
| Sub-Total        |                |                     | 61200        | 55080                         | 6120                |          |
| C-C'             | 186            | 50                  | 9300         | 8370                          | 930                 | Proved   |
|                  | 608            | 50                  | 30400        | 27360                         | 3040                | Probable |
| Sub-Total        |                |                     | 39700        | 35730                         | 3970                |          |
| D-D'             | 1601           | 50                  | 80050        | 72045                         | 8005                | Proved   |
|                  | 498            | 50                  | 24900        | 22410                         | 2490                | Probable |
| Sub-Total        |                |                     | 104950       | 94455                         | 10495               |          |
| E-E'             | 509            | 48                  | 24432        | 21989                         | 2443                | Proved   |
|                  | 230            | 48                  | 11040        | 9936                          | 1104                | Probable |
| Sub-Total        |                |                     | 35472        | 31925                         | 3547                |          |
| GRAND TOTAL      |                |                     | 292906       | 263615                        | 29291               |          |

#### 10. Mining:

##### (a) Whether manual or semi-mechanized or mechanized:

Open cast semi-mechanized method will be adopted during the mining operation within the plan period. The proposed mining will be done in a single shift basis.

During the plan period, it has been planned to develop old existing quarry within the lease area to achieve the targeted production. Open cast semi-mechanized method will be adopted considering various technical parameters like surface topography, deposit, quality variations, and geo-technical aspects, to produce the targeted quantity of aggregates. During the plan period a systematic development of benches of 6 m height and the width of the benches will be kept at more than height. Drilling and blasting will be adopted to loosen the hard materials. Hand picks, spade, chisel, hammer will be used by manual labourers for sorting and sizing. Loosening of rock mass will be done by short hole drilling and blasting. The excavated rock mass will be loaded into tippers/hywa by loaders and dispatched to the nearby crusher. Rock breaker will be used for breaking of big boulders.

##### (b) If semi-mechanized, number, type and capacity of machines to be used:

The proposed mining will be done in a single shift basis by deploying following machineries.

Approved 23/6  
 5/12  
 Deputy Director, Geology  
 Authorised Signatory  
 Directorate of Mines & Geology  
 Bhubaneswar

  
 K.K. Swain  
 RQP/OD/113/2022

Proved limit of the lease area has been considered as 0mRL. As there is weathered/waste/unused rock fragments present in the quarry lease area, 10% of RoM will be removed and will be treated as waste. However 90% of RoM is the ore expected. Detail calculation has been shown in the table.

(v) For the reserve assessment, 3 nos. of cross-sections along A-A' B-B' & C-C' have been drawn based on the field observation & the lease area observation. Leaving space for mining benches mineable reserve has been calculated.

Details of both geological & mineable reserve calculations are given below:

#### Geological Resources:-

Table-1

| GEOLOGICAL RESOURCE |                |                     |               |                               |                     |          |
|---------------------|----------------|---------------------|---------------|-------------------------------|---------------------|----------|
| Section Line        | Sectional Area | Length of Influence | Volume (Cum)  | Recoverable Volume @90% (Cum) | Volume of Waste 10% | Category |
| a                   | b              | c                   | d= b x c      | e = dx 90%                    | f=d x10%            | g        |
| A-A'                | 1660           | 44                  | 73040         | 65736                         | 7304                | Proved   |
| B-B'                | 755            | 50                  | 37750         | 33975                         | 3775                | Proved   |
| C-C'                | 675            | 46                  | 31050         | 27945                         | 3105                | Proved   |
| <b>GRAND TOTAL</b>  |                |                     | <b>141840</b> | <b>127656</b>                 | <b>14184</b>        |          |

#### Mineable Reserves

The mineable reserve has been calculated by considering ultimate pit slope of the working quarry, and leaving 7.5m from the lease boundary. While assessing the mineral reserves of the deposit measured and indicated categories of mineral resources have been considered and accordingly the mineral reserves are calculated assuming loss due to pit slope and its proximity with the lease boundary.

Table-2

| Mineable Reserve   |                |                     |               |                               |                     |          |
|--------------------|----------------|---------------------|---------------|-------------------------------|---------------------|----------|
| Section Line       | Sectional Area | Length of Influence | Volume (Cum)  | Recoverable Volume @90% (Cum) | Volume of Waste 10% | Category |
| a                  | b              | c                   | d= b x c      | e = dx 90%                    | f=d x10%            | g        |
| A-A'               | 1400           | 37                  | 51800         | 46620                         | 5180                | Proved   |
| B-B'               | 470            | 50                  | 23500         | 21150                         | 2350                | Proved   |
| C-C'               | 675            | 39                  | 26325         | 23693                         | 2633                | Proved   |
| <b>GRAND TOTAL</b> |                |                     | <b>101625</b> | <b>91463</b>                  | <b>10163</b>        |          |

#### 10. Mining:

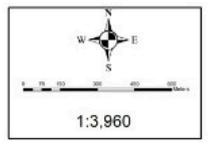
(a) Whether manual or semi-mechanized or mechanized:

Open cast semi-mechanized method will be adopted during the mining operation within the plan period. The proposed mining will be done in a single shift basis.

APPROVED  
6  
JP Nayak, DDM I/C  
Authorised Officer,  
I/O the DDM, Jajpur Cir.

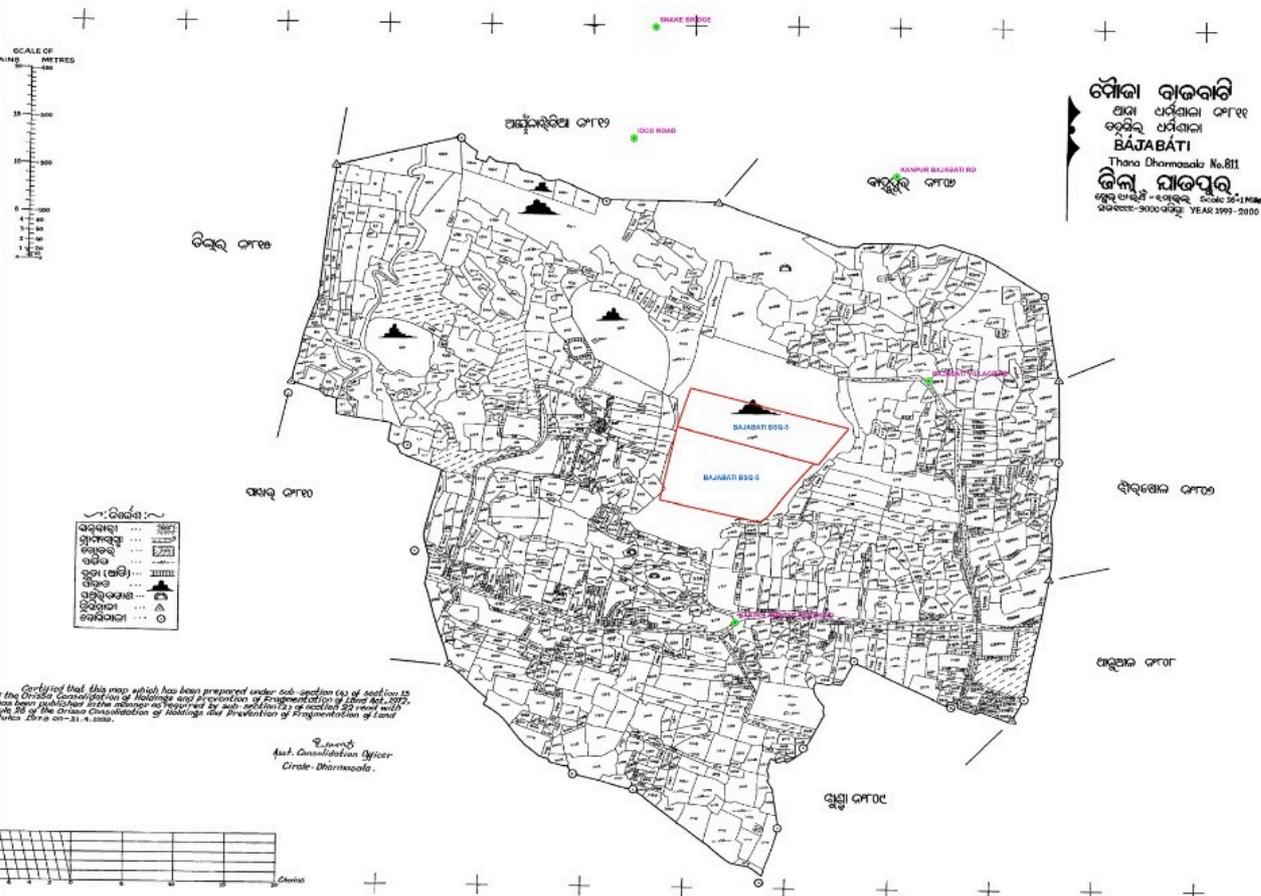
K.K. Swain  
RQP/OD/113/2022

**JOINT DGPS MAP SHOWING DISTANCE FROM BAJABATI BSQ-3 & BAJABATI BSQ-5 TO NAKPOL-MANDIA R&B ROAD, KANPUR-BAJABATI RD ROAD, VILLAGE ROAD BAJABATI, IDCO ROAD & SNAKE BRIDGE UNDER DHARMASALA TAHASIL OF JAJPUR DISTRICT, ODISHA.**



**LEGEND**

- PILLAR CO-ORDINATES
- SHERRY BOUNDARY
- LOCATION



ମୌଜା ବାଜାବତି  
 ଥାନା ଧର୍ମାସାଳା ମେଢ଼େ  
 ଜିଲ୍ଲା ଧର୍ମାସାଳା  
**BAJABATI**  
 Thana Dharmasala No.811  
 ଜିଲ୍ଲା ଧର୍ମାସାଳା  
 ଡିପ୍ଟିଭି.ଏସ୍. - ୭୫୧୦୧୧  
 ଡି.ଏମ୍.ଏସ୍. - ୭୫୧୦୧୧  
 ଉପରାଜ୍ୟ - ୨୦୦୦ ବର୍ଷ  
 YEAR 1999-2000

| SL. NO. | POINT ID               | EASTING   | NORTHING  | LATITUDE      | LONGITUDE     |
|---------|------------------------|-----------|-----------|---------------|---------------|
| 1       | KANPUR BAJABATI RD     | 467083.22 | 228645.80 | 20°14'34.80"N | 85°10'42.00"E |
| 2       | BAJABATI VILLAGE RD    | 467083.22 | 228645.80 | 20°14'34.80"N | 85°10'42.00"E |
| 3       | NAKPOL-MANDIA R&B ROAD | 467083.22 | 228645.80 | 20°14'34.80"N | 85°10'42.00"E |
| 4       | IDCO ROAD              | 467083.22 | 228645.80 | 20°14'34.80"N | 85°10'42.00"E |
| 5       | SNAKE BRIDGE           | 467083.22 | 228645.80 | 20°14'34.80"N | 85°10'42.00"E |

| SL. NO. | LOCATION               | DISTANCE FROM BAJABATI BSQ-3 |
|---------|------------------------|------------------------------|
| 1       | KANPUR BAJABATI RD     | 166M                         |
| 2       | BAJABATI VILLAGE RD    | 166M                         |
| 3       | NAKPOL-MANDIA R&B ROAD | 256M                         |
| 4       | IDCO ROAD              | 336M                         |
| 5       | SNAKE BRIDGE           | 753M                         |

| SL. NO. | LOCATION               | DISTANCE FROM BAJABATI BSQ-5 |
|---------|------------------------|------------------------------|
| 1       | KANPUR BAJABATI RD     | 803M                         |
| 2       | BAJABATI VILLAGE RD    | 250M                         |
| 3       | NAKPOL-MANDIA R&B ROAD | 237M                         |
| 4       | IDCO ROAD              | 613M                         |
| 5       | SNAKE BRIDGE           | 896M                         |

*Certified that this map which has been prepared under sub-section (a) of section 12 of the Orissa Consolidation of Holdings and Prevention of Fragmentation of Land Act, 1953, has been published in the manner required by sub-section (2) of section 52 read with sub-rule 16 of the Orissa Consolidation of Holdings and Prevention of Fragmentation of Land Rules, 1972 on-31.4.2008.*

ଶ୍ରୀମତୀ  
 Asst. Consolidation Officer  
 Circle- Dharmasala.





**GOVERNMENT OF ODISHA**  
**OFFICE OF THE DEPUTY DIRECTOR OF MINES**  
**JAJPUR CIRCLE, JAJPUR**  
E - mail: [ddmjajpur.mm@od.gov.in](mailto:ddmjajpur.mm@od.gov.in)

Letter No 7318 / M.M, Jajpur, Dt 03.12.2025

To

The Tahasildar,  
Dharmasala.

Sub: Submission of views regarding distance of Bajabati Village Road from Bajabati BSQ No.3.

Ref: I.A No.94/2025/EZ filed by Arun Kumar Jena & Others -Vrs- State of Odisha and others in O.A No.11/2025/EZ.

Sir,

With reference to the subject cited above, this is to inform you that, as per the DGPS Map showing distance of Bajabati Village Road from Bajabati BSQ No.3 supplied by ORSAC Engineers in compliance to I.A No.94/2025/EZ filed by Arun Kumar Jena & Others -Vrs- State of Odisha and others in O.A No.11/2025/EZ, the distance of Bajabati BSQ No.3 from Bajabati Village Road is **186 meters**.

In this regard, it is requested to submit your views and submit a revised trace map of Bajabati BSQ No.3 if required considering a minimum distance of 200 meters from Bajabati Village Road to the said quarry.

Map showing the distance from Bajabati BSQ No.3 & Bajabati BSQ No.5 from different village roads supplied by ORSAC is enclosed herewith for your reference.

Yours faithfully,

Enc:: As above.

Memo No. 7319, M.M, Jajpur, Date. 03.12.2025  
Mining Officer (I/C), Jajpur  
Copy submitted to the Member Secretary, SEIAA, Odisha for favour of kind information and necessary action.

Memo No. 7320, M.M, Jajpur, Date. 03.12.2025  
Mining Officer (I/C), Jajpur.  
Copy submitted to the ADM (Rev), Jajpur District for favour of kind information and necessary action.

Memo No. 7321, M.M, Jajpur, Date. 03.12.2025  
Mining Officer (I/C), Jajpur.  
Copy submitted to the Deputy Director of Mines, Jajpur Circle, Jajpur for favour of kind information.

Mining Officer (I/C), Jajpur.



## ODISHA SPACE APPLICATIONS CENTRE (ORSAC)

Department of Science & Technology, Govt of Odisha

65

*Jayak*  
28.11.25  
M.O (Vc)

ORSAC/PR/1271/2025/ 4527 Dt.- 27/11/2025

To,  
The Deputy Director of Mines (I/C)  
Jajpur Circle, Jajpur

Sub: Submission of authenticity of the report submitted by M/s. TKS Consultancy Services,  
Bhubaneswar.

Ref: (1) Your Letter No. 2787, Dated 07.05.2025

(2) Letter No.1080 dated on 10.04.2025 of the Director of Minor Minerals, Odisha.

Sir,

With reference to the subject and your letter cited above, you have requested to check for the authenticity of the height reports based on Modification of Mining plan approved on 10.09.2024 and Drone surveyed on 23.08.2024 w.r.t. Bajabati BSQ-3 (Cluster Sl No.3A) and Bajabati BSQ-5 (Cluster Sl No.3A) in village Bajabati under Dharmasal Tahasil of JAJPUR District, Odisha, surveyed by M/s. TKS Consultancy Services, Bhubaneswar. Drone data processed in PIX-4D Software using ground control points collected from CORS method, the outputs are DTM, DSM, ORTHO AND CONTOUR submitted by the agency. Regarding whether excavation has been done beyond the depth of 6 metres or not. In this regard, the reports w.r.t Bajabati BSQ-3 (Cluster Sl No.3A) and Bajabati BSQ-5 (Cluster Sl No.3A) were examined considering the "SOP regarding clarification on area and depth to be considered for volume consideration for minor minerals for drone survey" issued by the Directorate of Minor Minerals, vide Letter No.1080 Dated 10.04.2025. It is stated that, for stone, depth to be considered six metres from the undisturbed lowest contour line (Lowest RL) of the lease area or extrapolated minimum contour line of the lease area. Considering the above criteria, both Bajabati BSQ-3 and Bajabati BSQ- 5 surface height can consider from approved mining plan height.

4186  
28-11-2025

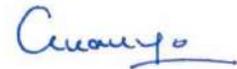
**1. Bajabati BSQ-3 (Cluster SI No.3A):**

It is observed from the drone survey report conducted on 22.02.2025, that the excavation has been carried in the "Mining Restricted Area". In the non-restricted area, from the surface plan map lowest surface height is 12 metres in modified approved mining plan approved on 10.09.2024 drone surveyed on 23.08.2024 by M/s. TKS Consultancy Services, and excavation has been done up to a depth of 8 metres confirmed from contour map that export from digital terrain model in 1meter interval conducted on 22.02.2025 which implies excavation has not gone beyond 6 metres from the lowest undisturbed contour line of the lease area in the modified mining plan.

**2. Bajabati BSQ-5 (Cluster SI No.3A):**

It is observed from the drone survey report conducted on 22.02.2025, that the excavation has been carried in the "Mining Restricted Area". In the non-restricted area, from the surface plan map lowest surface height is 10 metres in modified approved mining plan approved on 10.09.2024 drone surveyed on 23.08.2024 by M/s. TKS Consultancy Services, and excavation has been done up to a depth of 4 metres confirmed from contour map that export from digital terrain model in 1meter interval conducted on 22.02.2025 which implies excavation has not gone beyond 6 metres from the lowest undisturbed contour line of the lease area in modified mining plan.

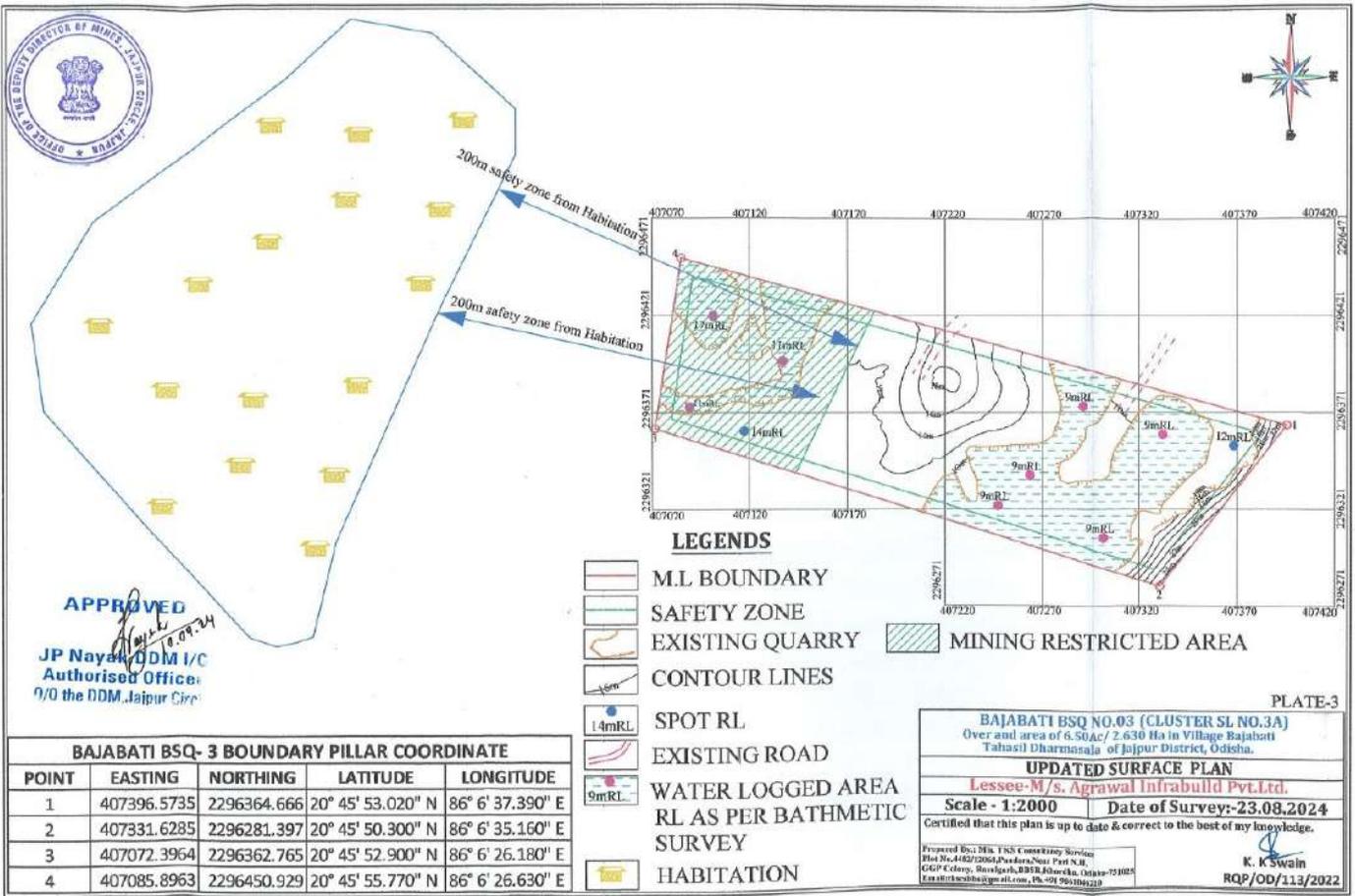
Yours Faithfully,



**Scientist "D"**

**Encloser: -**

- 1) Surface Plan of Bajabati BSQ-3
- 2) Contour map of Bajabati BSQ-3
- 3) Surface Plan of Bajabati BSQ-5
- 4) Contour map of Bajabati BSQ-5



**BAJABATI BSQ- 3 BOUNDARY PILLAR COORDINATE**

| POINT | EASTING     | NORTHING    | LATITUDE          | LONGITUDE        |
|-------|-------------|-------------|-------------------|------------------|
| 1     | 407396.5735 | 2296364.666 | 20° 45' 53.020" N | 86° 6' 37.390" E |
| 2     | 407331.6285 | 2296281.397 | 20° 45' 50.300" N | 86° 6' 35.160" E |
| 3     | 407072.3964 | 2296362.765 | 20° 45' 52.900" N | 86° 6' 26.180" E |
| 4     | 407085.8963 | 2296450.929 | 20° 45' 55.770" N | 86° 6' 26.630" E |

PLATE-3

**BAJABATI BSQ NO.03 (CLUSTER SL NO.3A)**  
 Over and area of 6.58Ac/ 2.630 Ha in Village Bajabati  
 Tahasil Dharmasaja of Jaipur District, Odisha.

**UPDATED SURFACE PLAN**  
 Lessee-M/s. Agrawal Infrabuild Pvt.Ltd.

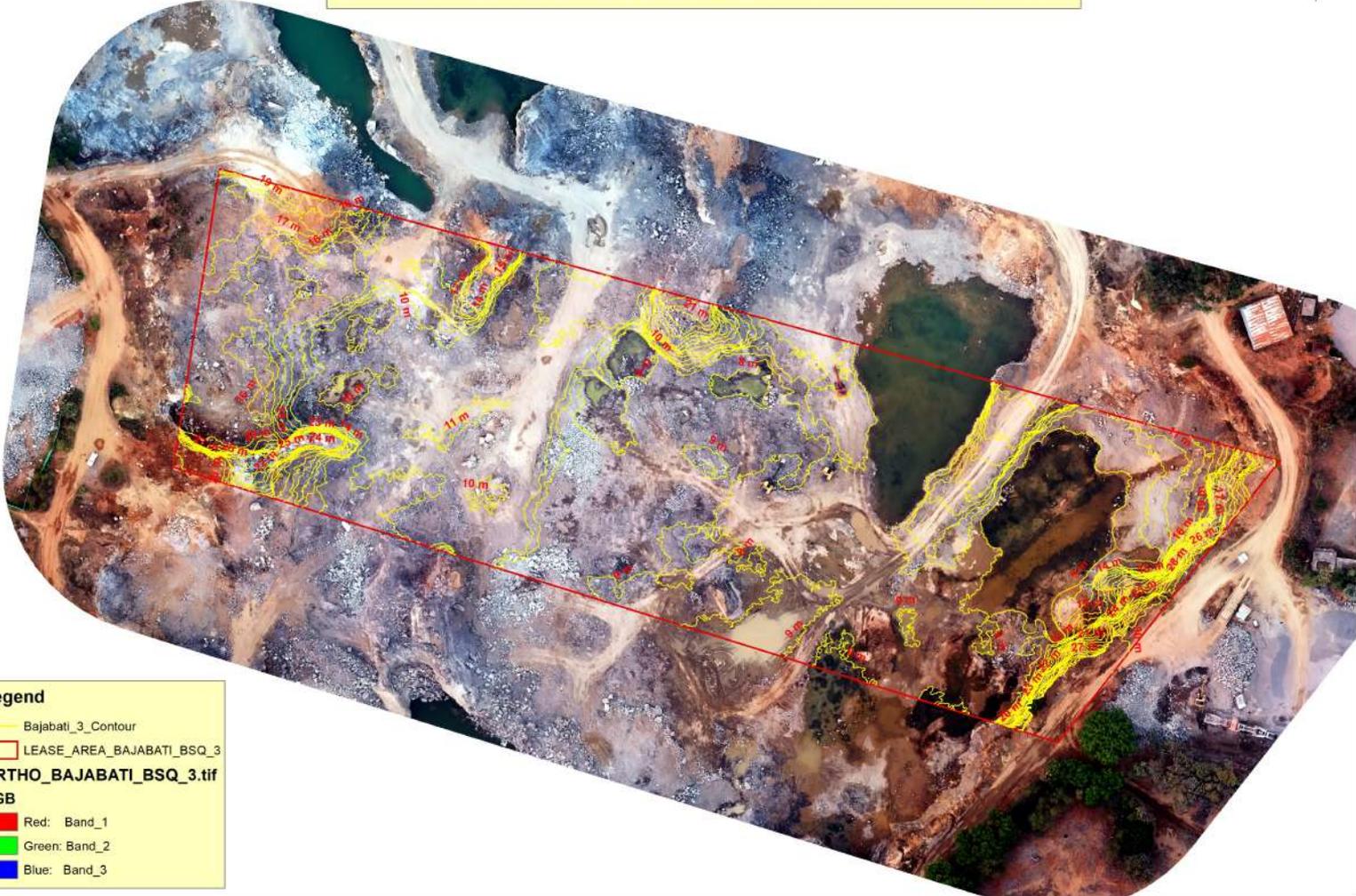
Scale - 1:2000      Date of Survey: 23.08.2024

Certified that this plan is up to date & correct to the best of my knowledge.

Practising Sd. Min. Eng. Consultancy Services  
 Plot No. 44/2/12066/Prof. Noida, Post P.N.R.  
 GGP Colony, Navapada, BBSR, Bhubaneswar, Odisha-751025  
 Email: kishor@agrawal.in, Ph: +91 9901104220

K. K. Swain  
 RQP/OD/113/2022

CONTOUR MAP BAJABATI BSQ -3 IN VILLAGE BAJABATI UNDER DHARMASALA TAHASIL OF JAJPUR DISTRICT SURVEYED ON 22.02.2025.

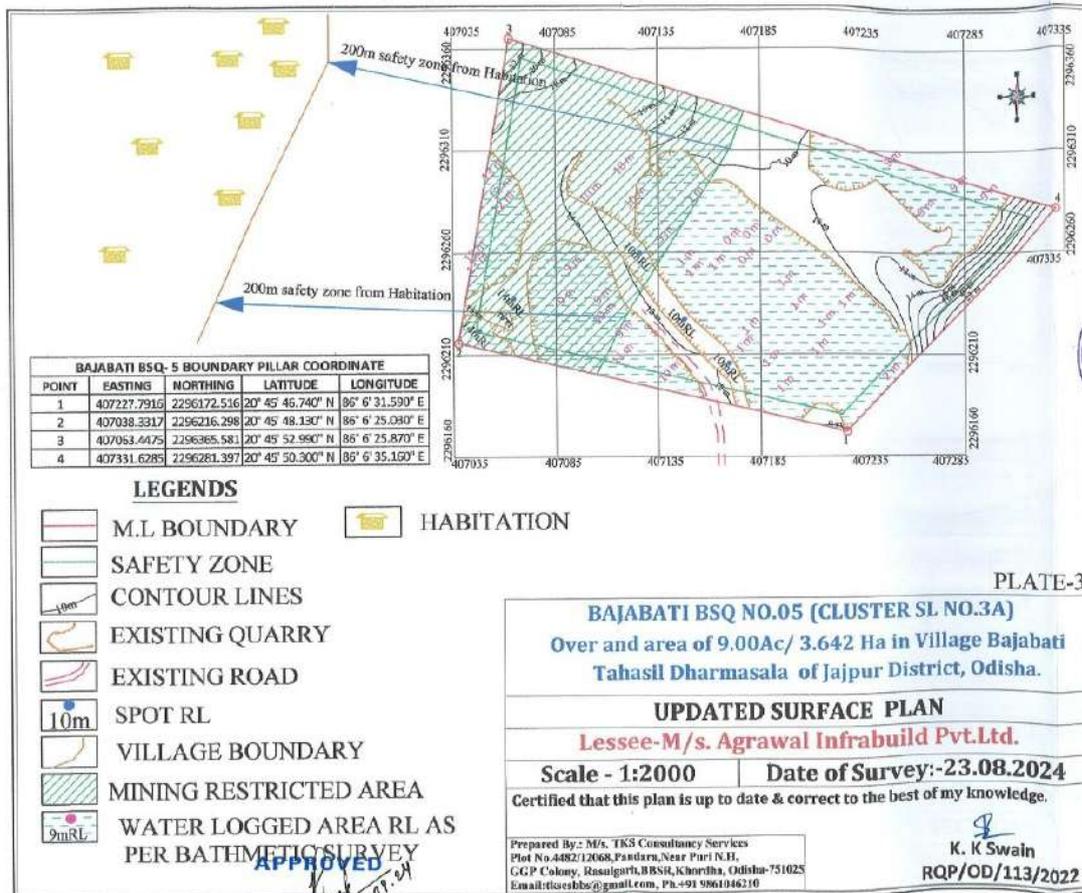


**Legend**

- Bajabati\_3\_Contour
- LEASE\_AREA\_BAJABATI\_BSQ\_3
- ORTHO\_BAJABATI\_BSQ\_3.tif

**RGB**

- Red: Band\_1
- Green: Band\_2
- Blue: Band\_3



CONTOUR MAP BAJABATI BSQ -5 IN VILLAGE BAJABATI UNDER DHARMASALA TAHASIL OF JAJPUR DISTRICT SURVEYED ON 22.02.2025.



**Legend**

- Bajabati\_5\_Contour
- LEASE\_AREA\_BAJABATI\_BSQ\_5

**ORTHO\_BAJABATI\_BSQ\_5.tif**

**RGB**

- Red: Band\_1
- Green: Band\_2
- Blue: Band\_3

GOVERNMENT OF ODISHA  
STEEL & MINES DEPARTMENT  
DIRECTORATE OF MINOR MINERALS

\*\*\*

File No. DOMM-DMM-MISC-0112-2024 1080

Date : 10/04/2025

From

Sri Turam Balei Munda,  
Deputy Director (Tech-Geology)

To

The Chief Executive, ORSAC  
EDALL Systems & Services Pvt. Ltd.  
M/S TKS Consultancy Services  
M/S Geoid Resources Pvt. Ltd.  
M/S Invent Grid India Pvt. Ltd.  
M/S Geo Consultants Pvt. Ltd.  
M/S Neno Technical Services  
M/S Areal Constructions & Geo-India Services  
M/S My World Consultancy Services Pvt. Ltd.  
M/S Zeotek Mining Solutions Pvt. Ltd.  
M/S Marvel Geospatial Solutions Pvt. Ltd.

Sub: SOP regarding clarification on area & depth to be considered for volume computation of Minor Mineral for Drone Survey.

Madam/Sir,

In inviting a reference to the subject, I am directed to enclose herewith the approved SOP for clarification on area & depth to be considered for volume computation of Minor Mineral for Drone Survey for your kind information and necessary action.

Encl : As above

Yours faithfully,

Deputy Director(Tech-Geology)

Memo No. 1081

Date 10/04/2025

Copy forwarded to All MOs/All DDMs for information and necessary action.

Deputy Director(Tech-Geology)



**SOP FOR VOLUME CALCULATION OF LEASED AREA WHERE DRONE SURVEY HAS BEEN CONDUCTED**

**622**

72

**A) Consideration of area**

- 1) The lease area to be considered as mentioned in the case record, i.e. area mentioned in work order. If any mismatching regarding area arise in the work order and DGPS map, the concerned agency may consult with Mining Officer.
- 2) For both sand and stone, volume of entire lease area to be calculated without considering safety zone and recovery factor.

**B) Consideration of depth**

- 1) For sand, depth to be considered 3m from the undisturbed lowest contour line (lowest RL) of the lease area or extrapolated minimum contour line of the lease area.
- 2) For stone, depth to be considered 6m from the undisturbed lowest contour line (lowest RL) of the lease area or extrapolated minimum contour line of the lease area.
- 3) Fill volume will be calculated actual material excavated from the lease area as on date of drone survey.

**C) Methodology for volume calculation**

- 1) The volume is to be calculated in cross sectional area method with 2m interval or less cross sectional lines and area of influence of respective cross section to be considered for calculation of volume.

Or

Using any relevant software (Global Mapper / AGISOFT / Virtual Surveyor/Pix4D etc) to calculate the volume directly.

- 2) Spot elevation at 1m Interval to be provided within the lease area and inside buffer area.

Director of Minor Minerals, GoO

  
10/4/25



Office of Raman Yadav &lt;officeoframanyadav@gmail.com&gt;

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**Service of Reply filed by R 15 in the OA No. 11/2025/EZ titled Aruna Kumar Jena & Ors. Vs State of Odisha & Ors.**

1 message

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**Office of Raman Yadav** <officeoframanyadav@gmail.com>

Mon, Dec 8, 2025 at 4:59 PM

To: Sankar Pani &lt;sankarprasadpani@gmail.com&gt;

Cc: csori@nic.in, revsec.od@nic.in, fsec.or@nic.in, dm-jajpur@nic.in, sp.jjp@odishapolice.gov.in, member.secy@ospboard.org, rospcb.kalinganagar@ospboard.org, ms-seiaa-or@gov.in, dirmines\_odisha@rediffmail.com, tdrdharماسala@gmail.com, roez.bsr-mef@nic.in, rdser-cgwb@nic.in, "vijetapi1990@gmail.com" &lt;vijetapi1990@gmail.com&gt;, agrawalinfra@rediffmail.com, dgmsindia@gmail.com, mscb.cpcb@nic.in

Dear All,

This is to inform you that the Reply to the IA on behalf of Respondent No.15 in the captioned matter has been filed before the National Green Tribunal, Kolkata.

A copy of the same is being attached herewith for your reference.

This email serves as an advance service.

Office of Raman Yadav  
Advocate, Supreme Court of India  
C-167, LGF Defence Colony, New Delhi -110024  
Mobile: +91 8800457781

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 **Reply on behalf of - R15 Aruna Kumar Jena.pdf**  
20905K